

**ORISSA HIGH COURT****FILING REPORT AS ON :25/11/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0010535/2021	PRAMODA NAIK VS STATE OF ODISHA	KOUSIKANANDA GURU VS	CUTTACK VIGILANCE /25 /2021 () //
2	BLAPL/0010536/2021	RAJU KUMAR SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /217 /2019 () //
3	BLAPL/0010537/2021	RICHARD NAYAK VS STATE OF ODISHA	MAHES DAS VS	MUDANPUR RAMPUR /88 /2021 () //
4	BLAPL/0010538/2021	SAROJINI SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //
5	BLAPL/0010539/2021	DILLIP KUMAR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KENDRAPARA SADAR /571 /2021 () //
6	BLAPL/0010540/2021	SIBA NAG VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT TOWN /88 /2017 () //
7	BLAPL/0010541/2021	CHAKRADHAR SAHOO@ CHAKRA SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	GOCHHAPADA /4 /2020 () //
8	BLAPL/0010542/2021	SATISH SINGH VS STATE OF ODISHA	SHYAM MANOHAR VS	MATHILI /42 /2021 () //
9	BLAPL/0010543/2021	RAMAKANTA BEHERA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	BALASORE SADAR /299 /2020 () //
10	BLAPL/0010544/2021	MAHASALAM KARADA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BISSAMCUTTACK /30 /2019 () //
11	BLAPL/0010545/2021	BAISHNAB PATRA VS STATE OF ODISHA	MANAS CHAND VS	SUNDARGARH TOWN /280 /2021 () //

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12	BLAPL/0010546/2021	MANAS PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JODAPADAR /47 /2021 () //
13	BLAPL/0010547/2021	MANOJ SAHOO@ KALINGA VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	MARKAT NAGAR /51 /2021 () //
14	BLAPL/0010548/2021	MADAN KHADIA @ MADAN SUNDAR KHADIA VS STATE OF ODISHA	DHIRENDRA KU MOHAPATRA VS	SUNDARGARH SADAR /149 /2021 () //
15	BLAPL/0010549/2021	PRASANTA DIP@ PRASANTA DEEP VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	TUSRA /108 /2021 () //
16	BLAPL/0010550/2021	AJIT JENA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	KALINGA NAGAR /145 /2021 () //
17	BLAPL/0010551/2021	MADHUSMITA MOHAPATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BAIDYANATHPUR /87 /2019 () //
18	CMAPL/0000344/2021	HEMANTA KUMAR SUKLA VS DIVISIONAL MANAGER, EAST COAST RAILWAY..	ADV VS	// () //
19	CMAPL/0000345/2021	DHANAL MAMI VS JOINT COMMISSIONER, CandS ORISSA and ORS.	ADV . VS	// () //
20	CMP/0000691/2021	M/S BUDHARAJA MINING AND CONSTRUCTION LTD@VIJIT PAL VS SAGARMAL AGARWALLA	VS	// () //
21	CMP/0000692/2021	RABI PANGI VS ULASI HONTAL	RABINDRA NATH PRUSTY VS	// () //
22	CMP/0000693/2021	NIMAI CHARAN BARIK VS KHETRAMOHAN BARIK	SIDHARTHA MISHRA VS	// () //
23	CMP/0000694/2021	AMRI HOSPITALS,BBSR	DURGA PRASAD PRADHAN	//

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		VS	VS	0
		THE SENIOR CIVIL JUDGE		//
24	CONTC/0007062/2021	DINESH KUMAR AGARWAL	ADV	//
		VS	VS	0
		PRAFULLA KUMAR SWAIN, DISTRICT MAGISTRATE, BBSR, KHORDHA.		//
25	CONTC/0007063/2021	ASHOK KUMAR NAYAK	ADV	//
		VS	VS	0
		SANJEEV CHOPRA, IAS		//
26	CONTC/0007064/2021	SUSHIL KUMAR BEHERA	ADV.	//
		VS	VS	0
		SASWAT MISHRA,SECY.,HIGHER EDU. DEPT.		//
27	CONTC/0007065/2021	CHAKRADHAR MOHANTY	ADV.	//
		VS	VS	0
		SASWAT MISHRA,SECY.,HIGHER EDU. DEPT.		//
28	CONTC/0007066/2021	JITENDRA KUMAR DAS	SRIDHAR RATH	//
		VS	VS	0
		RABINDRA KUMAR JHA,M.D		//
29	CONTC/0007067/2021	JAYA PRAKASH KANUNGO	ADV.	//
		VS	VS	0
		SUSANTA KUMAR GHADAI,EXEC. ENGNR,R.W.S AND DIVISION,JAJPUR		//
30	CONTC/0007068/2021	NIBEDITA MOHANTY	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
31	CONTC/0007069/2021	RASHMIREKHA SWAIN	ADV.	//
		VS	VS	0
		RANJAN KUMAR GIRI,DEO.,JAJPUR		//
32	CONTC/0007070/2021	RAJANEESH PATI	PRABIR KUMAR RAY	//
		VS	VS	0
		SAROJ KUMAR SETHY,COLLECTOR AND D.M,DHENKANAL		//
33	CONTC/0007071/2021	NAMITA PATTANAİK	DINESH KUMAR PATRA	//
		VS	VS	0
		BISHNUPADA SETHI,PRINCIPAL SECY.,REVENUE AND DISASTER MGM. DEPT.		//
34	CONTR/0000078/2021	HULASINI DALSINGHRAY	ADV.	//0
		VS	VS	0

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35	CRLA/0000671/2021	DR. RAJ KISHORE DORA, IPS MANORANJAN PANDA VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	// BALASORE VIGILANCE /10 /2012 ()
36	CRLA/0000672/2021	LAKHANA BISWAS@ LAXMAN BISWAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// DHANUPALI /12 /2012 ()
37	CRLA/0000673/2021	SK.MUNA@ KADIR VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// AUL /55 /2010 ()
38	CRLMC/0002391/2021	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN NANDA VS	// JATNI P.S. /355 /2019 JMFC, JATNI(Khordha *) GR/0000010/2019
39	CRLMC/0002392/2021	SUDHIRA @ SUDHANSU BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /243 /2017 ()
40	CRLMC/0002393/2021	AJAYA BHOINA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// RENGALI (SAMBALPUR) /83 /2019 ()
41	CRLMC/0002394/2021	PRAKASH SINGH VS STATE OF ODISHA	SITANSHU KUMAR DEY VS	// MOHULDIHA /29 /2021 ()
42	CRLMC/0002395/2021	JAGANNATH PRASAD GUPTA VS UNION OF INDIA(RAILWAYS DEPT.)	AMULYA RATNA PANDA VS	// / /0 ()
43	CRLMC/0002396/2021	RAMAKANTA KABI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// KENDRAPARA /180 /2018 ()
44	CRLMC/0002397/2021	BINOD LUHAR VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	// KOMNA PS /13 /2021 ()
45	CRLMC/0002398/2021	UDAYANATH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KHANDAPARA /265 /2020 ()

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46	CRLMC/0002399/2021	PRAVAT PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /71 /2007 () //
47	CRLMC/0002400/2021	NITYANANDA BEHERA VS STATE OF ODISHA	SABYA SACHIMISHRA VS	PLANTSITE /289 /2021 () //
48	CRLMC/0002401/2021	BISWA RANJAN NAYAK VS STATE OF ODISHA	NEPOLEON SAHANI VS	RANPUR /71 /2019 () //
49	CRLMC/0002402/2021	STATE OF ODISHA VS DUTIA SA	A.G.A. VS	/ /0 () //
50	CRLMP/0002139/2021	LAXMIDHAR SETHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	JAJPUR ROAD /182 /2021 () //
51	CRLMP/0002140/2021	GOKULA @ GOKULA CHANDRA BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
52	CRLMP/0002141/2021	SANJAY KUMAR NAIK VS STATE OF ODISHA	LAXMAN BHOI VS	/ /0 () //
53	CRLMP/0002142/2021	SIBANI BEHERA VS STATE OF ODISHA	H.N TRIPATHY VS	/ /0 () //
54	CRLMP/0002143/2021	RAJEH KUMAR GIRI @ BAPI VS STATE OF ODISHA	MAHENDRA KU. MOHAPATRA VS	BASTA /320 /2021 () //
55	CRP/0000011/2021	PAWAN AGARWAL VS BISHWAMBHAR DIYAL AGARWAL	BANSHIDHAR BAUG VS	// () //
56	MACA/0000407/2021	RIYAZUDDIN @ RIAYZ KHAN VS BHRAMARBAR BISWAL	PRADEEP KUMAR MISHRA VS	// () //
57	MACA/0000408/2021	BIJU @ SANJAY PATNAIK	PRADEEP KUMAR MISHRA	//

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		VS	VS	0
58	MACA/0000409/2021	RANJAN KUMAR KUNANR BRAJAKISHORE BEHERA	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
59	MACA/0000410/2021	SANTOSH SWAIN PRASANTA KUMAR SAHOO	SUSIL KUMAR MOHAPATRA	//
		VS	VS	0
60	MATA/0000081/2021	SUBASH CHANDRA SAHOO SATYANARAYAN MISHRA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
61	RVWPET/0000236/2021	BIJAYALAXMI PANDA RASHMI RANJAN DAS	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
62	TRP(C)/0000399/2021	BISHNUPRIYA BISWAL NAINA MOHANTY	CHITTA RANJAN DASH	//
		VS	VS	0
63	WA/0000922/2021	PRABIR KUMAR MOHANTY DR.ARTTA BANDHU JENA	ADV.	//
		VS	VS	0
64	WA/0000923/2021	FAKIR MOHANTY UNIVERSITY SURYA PRASAD TRIPATHY	NIRANJAN PANDA	//
		VS	VS	0
65	WA/0000924/2021	SASMITA RATHA STATE OF ODISHA	DHANANJAYA MUND, A.G.A	//
		VS	VS	0
66	WP(C)/0037194/2021	PRADEEP KUMAR MALI KARUNAKAR DASH	RAJJEET ROY	//
		VS	VS	0
67	WP(C)/0037195/2021	UNION OF INDIA BANITA SWAIN @PATNAIK	M.R.KHATUA	//
		VS	VS	0
68	WP(C)/0037196/2021	THE AUTHORISED OFFICER, INDIAN OVERSEAS BANK, KHURDA M/S.ESTEE TRANSWAYS PVT. LTD	SITANSU MOHAN SINGH	//
		VS	VS	0

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69	WP(C)/0037197/2021	R.T.O. CHANDIKHOLE M/S.ESTEE TRANSWAYS PVT. LTD VS	SITANSU MOHAN SINGH VS	// // 0
70	WP(C)/0037198/2021	R.T.O. CHANDIKHOLE, M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
71	WP(C)/0037199/2021	R.T.O., CHANDIKHOLE M/S.ESTEE TRANSWAYS PVT. LTD VS	SITANSU MOHAN SINGH VS	// // 0
72	WP(C)/0037200/2021	R.T.O. CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
73	WP(C)/0037201/2021	R.T.O., CHANDIKHOLE M/S.ESTEE TRANSWAYS PVT. LTD VS	SITANSU MOHAN SINGH VS	// // 0
74	WP(C)/0037202/2021	R.T.O. CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
75	WP(C)/0037203/2021	R.T.O., CHANDIKHOLE M/S.ESTEE TRANSWAYS PVT. LTD VS	SITANSU MOHAN SINGH VS	// // 0
76	WP(C)/0037204/2021	R.T.O. CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
77	WP(C)/0037205/2021	R.T.O., CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
78	WP(C)/0037206/2021	R.T.O., CHANDIKHOLE M/S.ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
79	WP(C)/0037207/2021	R.T.O.,CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // 0
		R.T.O., CHANDIKHOLE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	WP(C)/0037208/2021	M/S ESTEE TRANSWAYS PVT. LTD. VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
81	WP(C)/0037209/2021	PRATIMA RATH VS CUTTACK MUNICIPAL CORPORATION	SWADHA RATH VS	// 0 //
82	WP(C)/0037210/2021	KHULANA KABAT VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
83	WP(C)/0037211/2021	M/S ESTEE TRANSWAYS PVT. LTD. VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
84	WP(C)/0037212/2021	KAILASH CHANDRA KAR VS R.T.O., KENDRAPARA	PABITRA KUMAR BEHERA VS	// 0 //
85	WP(C)/0037213/2021	LINARANI BARIK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
86	WP(C)/0037214/2021	M/S ESTEE TRANSWAYS PVT. LTD. VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
87	WP(C)/0037215/2021	M/S.ESTEE TRANSWAYS PVT. LTD. VS R.T.O.,CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
88	WP(C)/0037216/2021	M/S ESTEE TRANSWAYS PVT. LTD. VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
89	WP(C)/0037217/2021	DR. ALAKARANI DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
90	WP(C)/0037218/2021	M/S.ESTEE TRANSWAYS PVT. LTD. VS R.T.O.,CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
91	WP(C)/0037219/2021	PRAKASH RANJAN MOHANTA	SITANSU MOHAN SINGH	//



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		VS	VS	0
92	WP(C)/0037220/2021	R.T.O., MAYURBHANJ M/S.ESTEE TRANSWAYS PVT. LTD.	SITANSU MOHAN SINGH	//
		VS	VS	0
93	WP(C)/0037221/2021	R.T.O.,CHANDIKHOLE KUMARI JHUNU SENAPATI	BISWA RANJAN DAS	//
		VS	VS	0
94	WP(C)/0037222/2021	STATE OF ODISHA RAJ KISHORE PRADHAN	NEPOLEON SAHANI	//
		VS	VS	0
95	WP(C)/0037223/2021	STATE OF ODISHA PIYALI PRADHAN	SATYABRATA DASH	//
		VS	VS	0
96	WP(C)/0037224/2021	GITARANI MOHANTY JYOTIRMAYEE MALLICK	NEPOLEON SAHANI	//
		VS	VS	0
97	WP(C)/0037225/2021	STATE OF ODISHA M/S.ESTEE TRANSWAYS PVT. LTD.	SITANSU MOHAN SINGH	//
		VS	VS	0
98	WP(C)/0037226/2021	R.T.O.,CHANDIKHOLE GANESWAR SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
99	WP(C)/0037227/2021	R.T.O., MAYURBHANJ M/S.ESTEE TRANSWAYS PVT. LTD.	SITANSU MOHAN SINGH	//
		VS	VS	0
100	WP(C)/0037228/2021	R.T.O.,CHANDIKHOLE BANKABIHARI DAS	PRAMOD KUMAR NAYAK	//
		VS	VS	0
101	WP(C)/0037229/2021	CUTTACK CENTRAL CO-OPERATIVE BANK LTD. M/S.ESTEE TRANSWAYS PVT. LTD.	SITANSU MOHAN SINGH	//
		VS	VS	0
102	WP(C)/0037230/2021	R.T.O.,CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD.	SITANSU MOHAN SINGH	//
		VS	VS	0

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103	WP(C)/0037231/2021	R.T.O., CHANDIKHOLE M/S.ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // ()
104	WP(C)/0037232/2021	R.T.O.,CHANDIKHOLE M/S ESTEE TRANSWAYS PVT. LTD. VS	SITANSU MOHAN SINGH VS	// // ()
105	WP(C)/0037233/2021	R.T.O., CHANDIKHOLE SARAT CHANDRA NAYAK VS	PRATAP KUMAR BEHERA VS	// // ()
106	WP(C)/0037234/2021	COMMISSIONER, CONSOLIDATION AND SETTLEMENT RAMAKANTA PRADHAN VS	D.PANIGRAHI VS	// // ()
107	WP(C)/0037235/2021	STATE OF ODISHA BIMBADHARA BARAL VS	V. NARASINGH VS	// // ()
108	WP(C)/0037236/2021	UNION OF INDIA BHARAT KUMAR PRADHAN VS	AKSHAYA KUMAR PANDEY VS	// // ()
109	WP(C)/0037237/2021	ADDL.CHIEF SECY. (HEALTH AND FAMILY) SABITRI PANIGRAHY VS	JANAKI KANTA MAHAPATRA VS	// // ()
110	WP(C)/0037238/2021	STATE OF ODISHA FAKIR MOHAN RATHA VS	SURYA NARAYAN PATNAIK VS	// // ()
111	WP(C)/0037239/2021	STATE OF ODISHA RAJENDRA KUMAR SAHU VS	DURGESH NARAYAN RATH VS	// // ()
112	WP(C)/0037240/2021	STATE OF ODISHA NIRUPAMA PATRA VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
113	WP(C)/0037241/2021	STATE OF ODISHA RANJEET DAS VS	SARADA PRASANNA SARANGI VS	// // ()
		STATE OF ODISHA		//

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114	WP(C)/0037242/2021	HARIHAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
115	WP(C)/0037243/2021	BAMAN CHARAN MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
116	WP(C)/0037244/2021	SOUMENDRA MANDAL VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
117	WP(C)/0037245/2021	SARATA KUMAR SARANGI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
118	WP(C)/0037246/2021	CHITTARANJAN SETHI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
119	WP(C)/0037247/2021	M/S. SANTI SWEETS AND BAKES VS ODISHA GRAMYA BANK, GANDAMUNDA	MITALEE JESTHI VS	// 0 //
120	WP(C)/0037248/2021	SOUMYA SUSHILA SAHOO VS MRUTUNJAYA@MRUTYUNJAYA PATRA	BIJAYA KUMAR ROURAY VS	// 0 //
121	WP(C)/0037249/2021	PABITRA KUMAR BARAL VS REGISTRAR CO OPERATIVE SOCIETY, BBSR	KAJAL SAHOO VS	// 0 //
122	WP(C)/0037250/2021	PRAMILA ROUT VS BM, PNB, BAPUJI NAGAR BRANCH	H.N.TRIPATHY VS	// 0 //
123	WP(C)/0037251/2021	M/S. OM SHANTI TRADERS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
124	WP(C)/0037252/2021	SUKANTI DIGAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
125	WP(C)/0037253/2021	SUDARSAN BEHERA	BISWAJIT PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0037254/2021	M/S. SAMIR MOTORS	BHABANI PRASAD SAMAL	//
		VS	VS	0
		THE REGISTERING AUTHORITY, OMVD, KENDRAPARA		//
127	WP(C)/0037255/2021	NARAYAN NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0037256/2021	DILLIP RANJAN DAS	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0037257/2021	M/S. SARASWATI TRADERS	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0037258/2021	NILGIRI KHADAN O PATHAR SILPA SANGHATHAN	PRADIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0037259/2021	DR. SAILENDRA KUMAR NAYAK	CHITTA RANJAN SWAIN	//
		VS	VS	0
		VICE CHANCELLOR BERHAMPUR UNIVERSITY		//
132	WP(C)/0037260/2021	RAKESH KUMAR PRADHAN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0037261/2021	KHETRAMOHAN MISHRA	AKHAYA KUMAR MISHRA	//
		VS	VS	0
		D.C.B.BANK LTD., WEST BENGAL		//
134	WP(C)/0037262/2021	AKRURA PRADHAN	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0037263/2021	SWETALINA PATRA	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0037264/2021	SK.MUSTAQUE ALI	DURGA PRASAD JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0037265/2021	COLLECTOR,JAJPUR RAJANIKANTA SASMAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //
138	WP(C)/0037266/2021	MANORANJAN MISHRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
139	WP(C)/0037267/2021	ASHOK KUMAR SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
140	WP(C)/0037268/2021	UMASANKAR DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
141	WP(C)/0037269/2021	JYOTIRMAYA PANIGRAHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
142	WP(C)/0037270/2021	BSE, ODISHA VS ODISHA INFORMATION COMMISSION, BBSR	S.S.RAO VS	// 0 //
143	WP(C)/0037271/2021	GUNADHOR ADI VS TAHASILDAR,MAHAKALAPADA	PRAFULLA KUMAR KAR VS	// 0 //
144	WP(C)/0037272/2021	ABHIMANYU PATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
145	WP(C)/0037273/2021	NAKULA CHANDRA SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
146	WP(C)/0037274/2021	G.SATYAJYOTI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
147	WP(C)/0037275/2021	LAXMAN PADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :25/11/2021**

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148	WP(C)/0037276/2021	SATYANARAYAN BHOL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0037277/2021	SHANTILATA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
150	WP(C)/0037278/2021	SANTANU KU.BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0037279/2021	CAPT. BIKASH RANJAN BARIK VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
152	WP(C)/0037280/2021	KAMARAJ SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0037281/2021	PRAKASH CHANDRA PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0037282/2021	SANTILATA SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
155	WP(C)/0037283/2021	M/S.SHREE BISWAKARMA INFRA,BOLANGIR VS UNION OF INDIA	PRATEIK PARIJA VS	// 0 //
156	WP(C)/0037284/2021	CAMPO BADHAI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0037285/2021	HIMANSU SEKHAR PADHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0037286/2021	RAMESH SANDHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
159	WP(C)/0037287/2021	RAMA CHANDRA PARIDA	PRAMOD KUMAR NAYAK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0037288/2021	CUTTACK CENTRAL CO OPERATIVE BANK LTD. PRADEEP KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
161	WP(C)/0037289/2021	STATE OF ORISSA SUSHANT KUMAR NAHAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
162	WP(C)/0037290/2021	STATE OF ORISSA RAMA CHANDRA SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
163	WP(C)/0037291/2021	STATE OF ODISHA BHIMSEN PRADHAN	PRABIR KUMAR RAY	//
		VS	VS	0
164	WP(C)/0037292/2021	STATE OF ODISHA SIBA PRASAD MOHANTY	BIRAJA PRASANNA DAS	//
		VS	VS	0
165	WP(C)/0037293/2021	STATE OF ODISHA SUNIL DAS	BIPIN KUMAR NAYAK	//
		VS	VS	0
166	WP(C)/0037294/2021	ALL UTKAL PRIMARY TEACHERS FEDERATION NIRUPAMA PRUSTY	BHASKAR CHANDRA PANDA	//
		VS	VS	0
167	WP(C)/0037295/2021	COMMISSIONER OF ENDOWMENT, ODISHA SWADHINA SANGITA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
168	WP(C)/0037296/2021	STATE OF ORISSA KANCHANBALA DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
169	WP(C)/0037297/2021	STATE OF ODISHA M/S. GAJANANNA MEDICAL STORE	UMESH CH.BEHURA	//
		VS	VS	0
		ADDL.COMMISSIONER, GST (APPEALS)		//
170	WP(C)/0037298/2021	DITIN KUMAR PRADHAN	PRAVASH CHANDRA JENA	//
		VS	VS	JUDGE FAMILY COURT, BHUBANESWAR (Khordha *)

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0037299/2021	TAPASWINI DEVI @ PRADHAN MOHIUDDIN AHMAD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	CP/0000066/2020 // ()
172	WP(C)/0037300/2021	ANUP KUMAR GUPTA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
173	WP(C)/0037301/2021	GIRISH KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
174	WP(C)/0037302/2021	AVINASH JENA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
175	WP(C)/0037303/2021	SANJAY KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
176	WP(C)/0037304/2021	SOUMYA SUSHILA SAHOO VS MRUTUNJAYA @ MRUTYUNJAYA PATRA	BIJAYA KJUMAR ROUSTRAY VS	// ()
177	WP(C)/0037305/2021	ARBIND JAISWAL @ ARBIND KUMAR JAISWAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
178	WP(C)/0037306/2021	RAMKRUSHNA KHUNTIA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
179	WP(C)/0037307/2021	ACHARI SABAR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()
180	WP(C)/0037308/2021	NRUSINGHA PRASAD SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// ()
181	WP(C)/0037309/2021	KHAGESWAR MAJHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()



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182	WP(C)/0037310/2021	PRAHALLAD ROUT VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	// 0 //
183	WP(C)/0037311/2021	ADWEITA CHARAN ROUT VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	// 0 //
184	WP(C)/0037312/2021	SUBASH CHANDRA PANDA VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
185	WP(C)/0037313/2021	TANU CHARAN NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
186	WP(C)/0037314/2021	NARMADA TRIPATHY VS GOVT. OF ODISHA	DIGAMBAR SETHI VS	// 0 //
187	WP(C)/0037315/2021	BIDYADHAR SAHOO VS PRINCIPAL SECY. TO GOVT.,FINANCE DEPT.	RABINDRA KUMAR PATNAIK VS	// 0 //
188	WP(C)/0037316/2021	RENUKA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
189	WP(C)/0037317/2021	URMILA NAYAK VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
190	WP(C)/0037318/2021	DEBASISH SATPATHY VS COMMISSIONER CUM SECY TO GOVT. S AND ME DEPTT.	TRILOCHAN BARIK VS	// 0 //
191	WP(C)/0037319/2021	ARTA BHANJA MOHAPATRA VS THE SUB-DIV. OFFICER(ELECT.),TPCODL,GOPALPUR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
192	WP(C)/0037320/2021	LEEZA MAI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
193	WP(C)/0037321/2021	ANITA PRADHAN	ANIL KUMAR BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0037322/2021	MILLI NAIK	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0037323/2021	SANGEETA PATEL	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0037324/2021	RATAN KUMAR SATAPATHY	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL CHIEF CONSERVATOR OF FORESTS,ODISHA		//
197	WP(C)/0037325/2021	MD. AKRAM	DAYANIDHI MISHRA	//
		VS	VS	0
		BM, CAN FIN HOMES LTD. CANARA BANK, BERHAMPUR		//
198	WP(C)/0037326/2021	AMARESWAR SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	0
		CHANDRAMANI SAHOO		//
199	WP(C)/0037327/2021	PRADEEP CHANDRA MOHANTY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0037328/2021	SUJATA MAHAPATRA	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0037329/2021	JYOTIRMAYEE SAHOO	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0037330/2021	SATYANARAYAN ROUTH	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0037331/2021	PRAMATH THAYAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0037332/2021	SHRI SATYASAI DEVELOPMENT ORGANIZATION	NIRANJAN PANDA	//
		VS	VS	0

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205	WP(C)/0037333/2021	STATE OF ODISHA RENUKA SAHU VS	ARUN KUMAR PATRA VS	// // 0
206	WP(C)/0037334/2021	STATE OF ODISHA SUKADEV BEHERA VS	PABITRA KUMAR BEHERA VS	// // 0
207	WP(C)/0037335/2021	THE STATE OF ODISHA SARAT MALLICK VS	BHUBANESWAR DASH VS	// // 0
208	WP(C)/0037336/2021	COMMISSIONER,CONSOLIDATION,ODISHA SANDHYARANI JENA VS	PABITRA KUMAR BEHERA VS	// // 0
209	WP(C)/0037337/2021	STATE OF ODISHA ARBIND JAISWAL @ ARBIND KUMAR JAISWAL VS	PRAFULLA KUMAR RATH VS	// // 0
210	WP(C)/0037338/2021	STATE OF ODISHA AKSHAYA KUMAR PATTANAYAK VS	SHIVSANKAR MOHANTY VS	// // 0
211	WP(C)/0037339/2021	THE UNION OF INDIA BICHITRA NANDA CHHUALSINGH VS	PRAFULLA KUMAR RATH VS	// // 0
212	WP(C)/0037340/2021	STATE OF ODISHA REKHA HOTA VS	GOPINATH SETHI VS	// // 0
213	WP(C)/0037341/2021	STATE OF ODISHA SATYA RANJAN MANDAL VS	GOPINATH SETHI VS	// // 0
214	WP(C)/0037342/2021	STATE OF ODISHA ANUPAMA BEHERA VS	RIZA DAS VS	// // 0
215	WP(C)/0037343/2021	SR. MANAGER LIC OF INDIA, CUTTACK MADHUSUDAN NAYAK VS	CHITTARANJAN PATNAIK VS	// // 0
		COMMNR-CUM-SECY. TO GOVT.,TOURISM DEPT.		//

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216	WP(C)/0037344/2021	MINATI ROUT VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
217	WP(C)/0037345/2021	PADMAJA DEVI VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
218	WP(C)/0037346/2021	HRUSIKESH SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0037347/2021	TRINATH MISHRA VS THE SECY.,S AND ME DEPT.,ODISHA	GEETANJALI MAJHI VS	// 0 //
220	WP(C)/0037348/2021	SABYASACHI DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	WP(C)/0037349/2021	ANJAN KUMAR SAHOO VS R.T.O,CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
222	WP(C)/0037350/2021	ANJAN KUMAR SAHOO VS R.T.O.,CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
223	WP(C)/0037351/2021	RANJAN KUMAR SAHOO VS R.T.O.,CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
224	WP(C)/0037352/2021	ARTHAR TIRKEY VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
225	WP(C)/0037353/2021	SANATAN DALAI VS PRINCIPAL SECY. TO GOVT.,LABOUR AND EMPLOYMENT DEPT.	GOPAL PRASAD JENA VS	// 0 //
226	WP(C)/0037354/2021	ARJUN BISWAL VS CGIT-CUM-LABOUR COURT,BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
227	WP(C)/0037355/2021	BALKRISHNA BHOI @ BALAKRUSHNA BHOI	BIBHUTI BHUSAN SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0037356/2021	CGIT-CUM-LABOUR COURT,BBSR KAMALA KANTA DAS	ASMIYA RANJAN MAJHI	//
		VS	VS	0
229	WP(C)/0037357/2021	STATE OF ODISHA ALEKHA SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
230	WP(C)/0037358/2021	STATE OF ODISHA DEBARCHAN NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
231	WP(C)/0037359/2021	STATE OF ODISHA SUDHANSU SEKHAR BARPANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
232	WP(C)/0037360/2021	STATE OF ODISHA JUGAL KISHORE BHOI	BHASKAR SAMANTARAY	//
		VS	VS	0
233	WP(C)/0037361/2021	STATE OF ODISHA DURGA CHARAN MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0
234	WP(C)/0037362/2021	STATE OF ODISHA ORISSA STEVEDORES LTD.,CUTTACK	SANJAY KUMAR ACHARYA	//
		VS	VS	0
235	WP(C)/0037363/2021	UNION OF INDIA M/S C.P.MOHANTY	SASWAT K.ACHARYA	//
		VS	VS	0
236	WP(C)/0037364/2021	STATE OF ODISHA DIPANWITA SANTRA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
237	WP(C)/0037365/2021	THE COLLECTOR,CUTTACK NIMAI CHARAN LENKA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
238	WP(C)/0037366/2021	STATE OF ODISHA JYOTIRMAYEE TRIPATHY	MANOJ KUMAR PANDA	//
		VS	VS	0

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239	WP(C)/0037367/2021	UNION OF INDIA PABITRA MOHAN DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
240	WP(C)/0037368/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
241	WP(C)/0037369/2021	BALARAM BARSAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //
242	WP(C)/0037370/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
243	WP(C)/0037371/2021	NAROTTAM BEHERA VS STATE OF ODISHA	PRANAYA SAHOO VS	// 0 //
244	WP(C)/0037372/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
245	WP(C)/0037373/2021	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
246	WP(C)/0037374/2021	PRADIP KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
247	WP(C)/0037375/2021	SURENDRA NATH PATTNAYAK VS DIST. JUDGE, KORAPUT	KOUSIK ANANDA GURU VS	// 0 //
248	WP(C)/0037376/2021	SANJULATA MEHER @ NAYAK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
249	WP(C)/0037377/2021	AMIT KUMAR BISWAKARMA VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0037378/2021	AMIT KUMAR BISWAKARMA VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0037379/2021	KAILASH CHANDRA BARAL VS R.T.O., KEONJHAR	KRUSHNA CHANDRA DASH VS	// 0 //
252	WP(C)/0037380/2021	TANKADHAR MAGAR VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0037381/2021	SURAJ SHARMA VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0037382/2021	G.SREENIVAS RAO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
255	WP(C)/0037383/2021	ARTATRAN BHUYAN VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
256	WP(C)/0037384/2021	ISWAR GOPAL CHETTY VS THE CHAIRMAN,CBDT,NEW DELHI	JAGAMOHAN PATTNAIK VS	// 0 //
257	WP(C)/0037385/2021	BANITA MISTRY VS R.T.O., SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0037386/2021	SIBARAM SETHI VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
259	ABLAPL/0015478/2021	ANJALI JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /201 /2021 0 //
260	ABLAPL/0015479/2021	DAMODAR PATRA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	GONDIA /270 /2021 0 //
261	ABLAPL/0015480/2021	SATYAJIT PARIDA	NIRMAL RANJAN ROURAY	MANCHESWAR P.S. /379 /2021

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		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0015481/2021	NISHIKANTA GIRI	PARTHA SARATHI NAYAK	GHAGARBEDA /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0015482/2021	KALANDI BHOI	TARA PRASAD MOHAPATRA	PURI SADAR /332 /2021
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0015483/2021	MANOJ KUMAR NAIK	TARA PRASAD MOHAPATRA	KUMBHARAPARA /417 /2021
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0015484/2021	RAILA KHARA	JAJATI KESHARI KHUNTIA	MACHHKUND /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0015485/2021	PUJARANI GIRI	JAYANTA KUMAR MAJHI	SINGLA /192 /2021
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0015486/2021	ABIRAM NAYAK	AKSHAYA KUMAR PANDEY	SALIPUR /325 /2021
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0015487/2021	GURU CHARAN BEHERA	AKSHAYA KUMAR PANDEY	NISCHINTAKOILI /154 /2021
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0015488/2021	RATIS SAHOO	ASHOK KUMAR SARANGI	RAJKANIKA /378 /2021
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0015489/2021	KAILASH BHOI	MD.G.MADANI	BASUDEVPUR /341 /2021
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0015490/2021	NILAKANTHA SWAIN	DIBYA JYOTI SAHOO	KENDRAPARA SADAR /541 /2021
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0015491/2021	GAGAN MALLIK	DALIRANI BEHURAY	JENAPUR /344 /2021
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0015492/2021	STATE OF ODISHA SUBRAT KUMAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	// SORO /295 /2021 ()
274	ABLAPL/0015493/2021	STATE OF ODISHA TARUN@ TARUNA KUMAR SAHOO VS	JUGALA KISHORE PANDA VS	// MAHILA P.S. BUXIBAZAR /120 /2021 ()
275	ABLAPL/0015494/2021	STATE OF ODISHA SURENDRA PATRA VS	JAYANTA KUMAR MAJHI VS	// SINGLA /130 /2020 ()
276	ABLAPL/0015495/2021	STATE OF ODISHA RANJIT CHOUDHURY@ KABI CHOUDHURY VS	CHITTA RANJAN DASH VS	// AIRPORT /309 /2021 ()
277	ABLAPL/0015496/2021	STATE OF ODISHA LOKESH JENA VS	RAKESH KUMAR DAS VS	// AINTHAPALI /563 /2021 ()
278	ABLAPL/0015497/2021	STATE OF ODISHA PRAKASH DAS VS	PARTHA SARATHI DAS VS	// PATNA /200 /2021 ()
279	ABLAPL/0015498/2021	STATE OF ODISHA SOUBHAGYA BARIK VS	KAUSTUVA MOHANTY VS	// TIGIRIA /113 /2020 ()
280	ABLAPL/0015499/2021	STATE OF ODISHA SUDHIR KUMAR PANDA VS	GOPAL PRASAD JENA VS	// KEONJHAR TOWN /453 /2021 ()
281	ABLAPL/0015500/2021	STATE OF ODISHA SIBUNA PRADHAN VS	NIRANJAN LENKA VS	// BADSAHI /84 /2020 ()
282	ABLAPL/0015501/2021	STATE OF ODISHA MANOJ NAG VS	JAGABANDHU SAHU VS	// BOLANGIR SADAR /388 /2021 ()
283	ABLAPL/0015502/2021	STATE OF ODISHA SUNIL PADHAN VS	BHABANI SANKAR DAS VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0015503/2021	ABDUL SAJID VS STATE OF ODISHA	UMA CHARAN MISHRA VS	LATHOR /160 /2021 () //
285	ABLAPL/0015504/2021	NIRMALA KUMAR PARIDA VS STATE OF ODISHA	SUBRATA MISHRA VS	DERABIS /197 /2021 () //
286	ABLAPL/0015505/2021	MINAKETAN SAHOO VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	KISHORENGAR /190 /2021 () //
287	ABLAPL/0015506/2021	STIPHEN JOSHEPH VS STATE OF ODISHA	DEBARAJ MOHANTY VS	KUMBHARAPARA /416 /2021 () //
288	ABLAPL/0015507/2021	SADA@ SADANANDA JENA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	CHANDANPUR /354 /2021 () //
289	ABLAPL/0015508/2021	BHAGIRATHI MAHAPATRA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	SINGHADWAR PS /94 /2021 () //
290	ABLAPL/0015509/2021	PRATAP KUMAR JENA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	SATYABADI /439 /2021 () //
291	ABLAPL/0015510/2021	BUDHI MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /201 /2021 () //
292	ABLAPL/0015511/2021	HULASINI DALSINGHRAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NIRAKARPUR /185 /2021 () //
293	ABLAPL/0015512/2021	DIPUNA@ DIPAK KANDI VS STATE OF ODISHA	SK.KALIMUDDIN VS	KONARK /89 /2021 () //
294	ABLAPL/0015513/2021	SK.HANAN@ SK. ABDUL HANAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /200 /2019 () //
295	WPC(OA)/0000415/2018	RANJAN PUJARI	T.K.BISWAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OAC)/000050/2016	PABITRA MOHAN MOHANTY	M/S D.ROUTRAY	//
		VS	VS	0
		RANJAN CHOPRA, IAS, COMMISSIONER-SECY., SCHOOL AND MASS EDUCATION DEPT.		//
297	WPC(OAC)/000062/2010	PRAMOD KUMAR SAMAL	TRILOCHAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OAC)/0000129/2014	KUSHADHWAJA BHOI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OAC)/0000306/2011	PRAMOD KUMAR NAYAK	BABITA KUMARI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WPC(OAC)/0000320/2011	JITENDRIYA ROUT	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WPC(OAC)/0000328/2011	SAPANESWAR BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WPC(OAC)/0000446/2011	PRABEEN KUMAR DAS	M/S BIBHUTI BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WPC(OAC)/0000447/2011	JANAKI LATA SATAPATHY	M/S BIBHUTI BHUSAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WPC(OAC)/0000449/2011	PREMASILA DEHURY	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
		COLLECTOR, KANDHAMAL		//
305	WPC(OAC)/0000457/2011	RADHAKANTA SARANGI	M/S DEBABRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WPC(OAC)/0000465/2011	SUDAM PATTNAYAK	M/S J.K. LENKA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WPC(OAC)/0000472/2011	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	M/S BHOJARAJ SETH VS	// // ()
308	WPC(OAC)/0000748/2011	STATE OF ODISHA BIINOD CHANDRA MOHAPATRA VS	M/S P.K. MOHAPATRA VS	// // ()
309	WPC(OAC)/0000751/2011	STATE OF ODISHA ASHOK KUMAR GIRI VS	M/S P.K. MOHAPATRA VS	// // ()
310	WPC(OAC)/0000767/2011	STATE OF ODISHA HARMOHAN BISWAL VS	M/S K.K. SWAIN VS	// // ()
311	WPC(OAC)/0000770/2011	STATE OF ODISHA PRAFULLA KUMAR MALLICK VS	M/S KALI PRASANNA MISHRA VS	// // ()
312	WPC(OAC)/0000777/2011	STATE OF ODISHA NIGAMANANDA SAHU VS	M/S LAXMAN PRADHAN VS	// // ()
313	WPC(OAC)/0000780/2011	STATE OF ODISHA RAMAKANTA SIAL VS	M/S SIDHESWAR MALLIK VS	// // ()
314	WPC(OAC)/0000806/2011	STATE OF ODISHA PRAFULLA KUMAR MAHARANA VS	M/S PRAFULLA KUMAR RATH VS	// // ()
315	WPC(OAC)/0000812/2011	STATE OF ORISSA RATIKANTA SWAIN VS	M/S AMITAV DAS VS	// // ()
316	WPC(OAC)/0000813/2011	STATE OF ORISSA AMEEYA KUMAR JENA VS	M/S AMITAV DAS VS	// // ()
317	WPC(OAC)/0000815/2011	STATE OF ORISSA SUDARSAN NAYAK VS STATE OF ORISSA	M/S J.K. LENKA VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WPC(OAC)/0000822/2011	JANMEJAY NAYAK VS STATE OF ORISSA	M/S DILLIP KUMAR MOHANTY VS	// 0 //
319	WPC(OAC)/0000829/2011	HIMANSU RANJAN DASH VS STATE OF ORISSA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
320	WPC(OAC)/0000836/2011	NIRANJAN RAY VS HOUSING AND URBAN DEVELOPMENT DEPT.	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
321	WPC(OAC)/0000837/2011	SARITA BEHERA VS STATE OF ORISSA	M/S SMT G.RANI DORA VS	// 0 //
322	WPC(OAC)/0000841/2011	INDRAJIT NAIK VS STATE OF ORISSA	M/S SURENDRA KU. GARTIA VS	// 0 //
323	WPC(OAC)/0000843/2011	SANDHYARANI DASH VS STATE OF ORISSA	M/S N.SARKAR VS	// 0 //
324	WPC(OAC)/0000851/2011	SRI RABINDRA KUMAR DASH VS STATE OF ORISSA	M/S BIMBISAR DASH VS	// 0 //
325	WPC(OAC)/0000852/2011	SRI KUMAR CHANDRA NAYAK VS STATE OF ORISSA	M/S BIMBASAR DASH VS	// 0 //
326	WPC(OAC)/0000856/2011	PRADEEP KUMAR BEHERA VS STATE OF ORISSA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
327	WPC(OAC)/0000857/2011	ASHOK KUMAR NAYAK VS STATE OF ORISSA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
328	WPC(OAC)/0000858/2011	ARATI NAYAK VS STATE OF ORISSA	M/S BISWABIHARI MOHANTY VS	// 0 //
329	WPC(OAC)/0000937/2011	ARUN KUMAR GARNAIK	M/S ANIL KUMAR BEHERA	//

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**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OAC)/0000938/2011	BHIKARI CHARAN DHAL	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OAC)/0000939/2011	BHAGIRATHI NAYAK	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WPC(OAC)/0000940/2011	SANKHANADA SAHOO	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WPC(OAC)/0000941/2011	ROHIT KUMAR SWAIN	M/S U.N. SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
334	WPC(OAC)/0000943/2011	RAJKISHORE MOHANTY	M/S SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WPC(OAC)/0000944/2011	SASHIKANTA BEJ	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WPC(OAC)/0000949/2011	SARATA KUMAR SATPATHY	M/S P. PRIYAMBADA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WPC(OAC)/0000955/2011	JOGENDRANATH JENA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WPC(OAC)/0000956/2011	SUSHANTA KUMAR BEHERA	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WPC(OAC)/0000961/2011	HARIHARA BEHERA	M/S ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WPC(OAC)/0000962/2011	SRIKANTA KUMAR SAMAL	M/S SAROJ KUMAR PADHY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WPC(OAC)/0000990/2011	STATE OF ODISHA RATNAKAR MUNDA VS	M/S LAXMAN PRADHAN VS	// // ()
342	WPC(OAC)/0001047/2016	STATE OF ODISHA TIRTHA BASINI MISHRA VS	D.N.RATH VS	// // ()
343	WPC(OAC)/0001050/2011	STATE OF ODISHA TARAK NATH CHAKRABARTHY VS	M/S BIMBISAR DASH VS	// // ()
344	WPC(OAC)/0001053/2011	STATE OF ODISHA RAJIIV KUMAR SETHI VS	M/S KALI PRASANNA MISHRA VS	// // ()
345	WPC(OAC)/0001054/2011	STATE OF ODISHA SATYAVAMA NAYAK VS	M/S SHAKTI PRASAD DAS VS	// // ()
346	WPC(OAC)/0001056/2011	STATE OF ODISHA DR. BANDANA MALLICK VS	M/S S.C. MOHANTY VS	// // ()
347	WPC(OAC)/0001058/2011	STATE OF ODISHA BIRANCHI NARAYAN SAMAL VS	M/S RUDRA NARAYAN PARIJA VS	// // ()
348	WPC(OAC)/0001059/2011	STATE OF ODISHA RATIKANATA NAYAK VS	M/S H.N. MOHAPATRA VS	// // ()
349	WPC(OAC)/0001060/2011	STATE OF ODISHA SANKAR PRADHAN VS	M/S DINESH KUMAR PADNA VS	// // ()
350	WPC(OAC)/0001061/2018	STATE OF ODISHA MANJULATA DAS VS	SHASHI BHUSAN JENA VS	// // ()
351	WPC(OAC)/0001062/2018	STATE OF ODISHA HRUDANANDA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WPC(OAC)/0001064/2018	NIRANJAN SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
353	WPC(OAC)/0001065/2018	TILATAMA DEI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
354	WPC(OAC)/0001066/2018	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
355	WPC(OAC)/0001173/2018	SANJUKTA MISHRA VS STATE OF ODISHA	G.R.SETHI VS	// 0 //
356	WPC(OAC)/0001208/2011	ABHIMANYU JENA VS STATE OF ODISHA	M/S L.K.MOHANTY VS	// 0 //
357	WPC(OAC)/0001250/2011	HARAPRIYA PRUSTY VS STATE OF ODISHA	M/S DEBADUTTA ROURAY VS	// 0 //
358	WPC(OAC)/0001281/2011	ABHILASH SARANGI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
359	WPC(OAC)/0001314/2011	TAPAN KUMAR MALIK VS SECY. FINANCE DEPTT.	M/S PAMI RATH VS	// 0 //
360	WPC(OAC)/0001315/2011	PRASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	M/S PAMI RATH VS	// 0 //
361	WPC(OAC)/0001316/2011	PARBATI CHARAN MOHAPATRA VS STATE OF ODISHA	M/S PAMI RATH VS	// 0 //
362	WPC(OAC)/0001317/2011	GANESWAR BHATTA VS STATE OF ODISHA	M/S PAMI RATH VS	// 0 //
363	WPC(OAC)/0001319/2011	AKHILA KUMAR NAYAK	M/S PAMI RATH	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WPC(OAC)/0001321/2011	PRAKASH CHANDRA MISHRA	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OAC)/0001322/2011	RAGHUNATH SINGH	M/S KALYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0001329/2011	BIPIN BIHARI BAG	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0001351/2011	MANOJ KUMAR BEHERA	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0001352/2011	TUSHARKANTA MISHRA	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0001353/2011	ABHAYA KUMAR MALLICK	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WPC(OAC)/0001377/2011	PRASANTA KUMAR PRAHARAJ	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WPC(OAC)/0001378/2011	CHITTARANJAN PATTANAİK	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WPC(OAC)/0001379/2011	BADAL CHANDRA TUDU	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WPC(OAC)/0001380/2011	DEVRAJ SAHOO	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OAC)/0001381/2011	UMAKANTA JENA	KALI PRASANNA MISHRA	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WPC(OAC)/0001382/2011	STATE OF ODISHA ANTARYAMI PANDA VS	KALI PRASANNA MISHRA VS	// // ()
376	WPC(OAC)/0001386/2011	STATE OF ODISHA SASANKA SEKHAR DAS VS	B.S. TRIPATHY I VS	// // ()
377	WPC(OAC)/0001395/2011	STATE OF ODISHA SUSANTA KUMAR PANDA VS	MANOJ KUMAR MOHANTY VS	// // ()
378	WPC(OAC)/0001396/2011	STATE OF ODISHA BANABIHARI DAS VS	DIPTENDU SUNDAR RAY VS	// // ()
379	WPC(OAC)/0001398/2011	STATE OF ODISHA PRADEEP KUMAR SINGH VS	BISWABIHARI MOHANTY VS	// // ()
380	WPC(OAC)/0001400/2011	STATE OF ODISHA MANORANJAN DAS VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
381	WPC(OAC)/0001401/2011	STATE OF ODISHA SUKESH KUMAR BAUG VS	DEBENDRA KUMAR AHOO VS	// // ()
382	WPC(OAC)/0001406/2011	STATE OF ODISHA KSHIROD KUMAR MAJHI VS	BIJAYA KUMAR BEHERA VS	// // ()
383	WPC(OAC)/0001413/2011	STATE OF ODISHA DEEPAK KUMAR MEHER VS	SUSHANTA KUMAR JOSHI VS	// // ()
384	WPC(OAC)/0001423/2011	STATE OF ODISHA PANKAJ CHARAN ROUT VS	MANOJA KUMAR KHUNTIA VS	// // ()
385	WPC(OAC)/0001425/2011	STATE OF ODISHA SUSANTA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // () //

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386	WPC(OAC)/0001928/2011	ROHINI MAJHI VS STATE OF ODISHA	M/S BIJAYA KUMAR BEHERA VS	// 0 //
387	WPC(OAC)/0001929/2011	HARI SHANKAR MAJHI VS STATE OF ODISHA	M/S BIJAYA KUMAR BEHERA VS	// 0 //
388	WPC(OAC)/0001946/2011	NAYANA BISWAL VS STATE OF ODISHA	M/S DILLIP KUMAR MOHANTY VS	// 0 //
389	WPC(OAC)/0001970/2011	RAJ KISHORE SAHOO VS STATE OF ODISHA	M/S BISWBIHARI MOHANTY VS	// 0 //
390	WPC(OAC)/0001973/2011	NAMITA PANDA VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
391	WPC(OAC)/0001985/2011	DHRUBA CHARAN MOHAPATRA VS STATE OF ODISHA	M/S R.C DAS VS	// 0 //
392	WPC(OAC)/0002106/2011	JAGNASENI PATEL VS STATE OF ODISHA	M/S U.N. SAHOO VS	// 0 //
393	WPC(OAC)/0002112/2011	RABINDRA BEHERA VS STATE OF ODISHA	M/S BANOJ KUMAR PATTNAYA VS	// 0 //
394	WPC(OAC)/0002113/2011	LALIT NAIK VS STATE OF ODISHA	M/S BIRAJA PRASANNA DAS VS	// 0 //
395	WPC(OAC)/0002114/2011	MEERA DAS VS STATE OF ODISHA	M/S B.P. DAS VS	// 0 //
396	WPC(OAC)/0002118/2011	BIJAYLAXMI SAMAL VS STATE OF ODISHA	M/S SIDHESWAR MALLICK VS	// 0 //
397	WPC(OAC)/0002119/2011	MANDARDHAR SAHOO	M/S SIDHESWAR MALLICK	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OAC)/0002120/2011	AMAN BIBI	M/S S.N. NAYEEN	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0002124/2011	AKSHAYA KUMAR DHUPAL	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0002125/2011	NAMITARANI MISHRA	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0002129/2011	RAJENDRA PRASAD SHADANGI	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0002130/2011	SUSHAMA KUMARI NANDA	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0002143/2011	PRAVABATI NAYAK	M/S ASIM AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WPC(OAC)/0002161/2011	NRUSINGHA CHARAN JENA	M/S BISWANATH BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0002179/2011	SUJATA PATNAIK	M/S BIJAY KUMAR BEHERA	//
		VS	VS	0
		GENERAL ADMINISTRATION DEPTT		//
406	WPC(OAC)/0002186/2011	PRADYUNA KUMAR MISHRA	M/S P.C. ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0002187/2011	NIRANJAN SETHI	M/S KALI PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0002189/2011	BASANTA KUMAR NAYAK	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	WPC(OAC)/0002190/2011	STATE OF ODISHA BIJAY KUMAR MOHARANA VS	M/S MANOJA KUMAR KHUNTIA VS	// // 0
410	WPC(OAC)/0002205/2011	STATE OF ODISHA KUSA KALET VS	M/S SANTOSH KUMAR SWAIN VS	// // 0
411	WPC(OAC)/0002206/2011	STATE OF ODISHA MADHU SUDAN MISHRA VS	M/S K.P. BHOWMIK VS	// // 0
412	WPC(OAC)/0002304/2011	STATE OF ODISHA NARAYAN DAS VS	M/S SUBRATA MISHRA VS	// // 0
413	WPC(OAC)/0002315/2011	STATE OF ODISHA LAXMIDATTA MOHAPATRA VS	M/S BHAKTA RANJAN BARICK VS	// // 0
414	WPC(OAC)/0002316/2011	STATE OF ODISHA MANORANJAN NAYAK VS	M/S BHAKTA RANJAN BARICK VS	// // 0
415	WPC(OAC)/0002317/2011	STATE OF ODISHA ASHOK KUMAR SAHOO VS	M/S BHAKTA RANJAN BARICK VS	// // 0
416	WPC(OAC)/0002318/2011	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	M/S BHAKTA RANJAN BARICK VS	// // 0
417	WPC(OAC)/0002319/2011	STATE OF ODISHA BANSIDHAR ROURAY VS	M/S BHAKTA RANJAN BARICK VS	// // 0
418	WPC(OAC)/0002338/2011	STATE OF ODISHA SANGHAMITRA NATH VS	M/S ALAKA NANDA DASH VS	// // 0
419	WPC(OAC)/0002339/2011	STATE OF ODISHA PRIYADARSHINI BARAL VS	M/S A.N. DAS VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WPC(OAC)/0002341/2011	NANDA DULAL MANDAL VS STATE OF ODISHA	M/S J.K. MISHRA (2) VS	// 0 //
421	WPC(OAC)/0002342/2011	PRIYADARSINI SAHOO VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
422	WPC(OAC)/0002343/2011	SONIA BEHERA VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
423	WPC(OAC)/0002344/2011	PRATIVA ROUL VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
424	WPC(OAC)/0002345/2011	MALINI DIGAL VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
425	WPC(OAC)/0002376/2011	SIDHESWAR SARANGI VS STATE OF ODISHA	M/S SAMEER KUMAR DAS VS	// 0 //
426	WPC(OAC)/0002377/2011	GOKUL KUMAR MAHANANDIA VS STATE OF ODISHA	M/S S.K. RATH VS	// 0 //
427	WPC(OAC)/0002637/2018	DR. SANTOSH KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// 0 //
428	WPC(OAC)/0002832/2011	BIJAY KUMAR BEHERA VS STATE OF ODISHA	M/S RAMESH KUMAR SAHU VS	// 0 //
429	WPC(OAC)/0003012/2011	SADASIV NAYAK VS STATE OF ODISHA	M/S DINSEH KUMAR PANDA VS	// 0 //
430	WPC(OAC)/0003211/2011	BHAGABAT BEHERA VS STATE OF ODISHA	P.PRIYAMBADA SAHOO VS	// 0 //
431	WPC(OAC)/0003215/2011	JAYASHREE DASH	NITYANANDA BEHURIA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0003216/2011	JADUNATH JENA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0003217/2011	SNEHALATA MOHANTY	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0003219/2011	SUDAM CHARAN NAYAK	M/S B.K. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0003220/2011	LAXMAN BEHERA	M/S D.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0003221/2011	RABINDRANATH BEHERA	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0003222/2011	AMIT KUMAR DASH	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0003225/2011	PRANAYA KUMAR JAYASINGH	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0003228/2011	MANAS RANJAN MOHAPATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0003230/2011	NILAMADHAB PANIGRAHI	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0003235/2011	DHIRENDRA TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0003240/2011	LAKSHMI NARAYAN NEPAK	RABINDRA KUMAR PATNAIK	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPC(OAC)/0003241/2011	STATE OF ODISHA SUDHANSU SEKHAR MISHRA VS	NARENDRA KISHORE MISHRA VS	// // 0
444	WPC(OAC)/0003243/2011	STATE OF ODISHA NIROD KUMAR SWAIN VS	PRAVAT RANJAN SUTAR VS	// // 0
445	WPC(OAC)/0003247/2011	STATE OF ODISHA SHEIKH FIAZ AHMED VS	M/S K.K. SWAIN VS	// // 0
446	WPC(OAC)/0003422/2011	STATE OF ODISHA GOURAHARI DUTTA VS	SAROJ KUMAR JEE VS	// // 0
447	WPC(OAC)/0003424/2011	STATE OF ODISHA SWANALATA SATHPATHY VS	SAMARENDRA SWAIN VS	// // 0
448	WPC(OAC)/0003435/2011	STATE OF ODISHA GURU CHARAN MANDAL VS	RABINARAYAN NAYAK VS	// // 0
449	WPC(OAC)/0003436/2011	STATE OF ODISHA HIMANSU KUMAR SETHI VS	RABINARAYAN NAYAK VS	// // 0
450	WPC(OAC)/0003437/2011	STATE OF ODISHA RITESH SUNA VS	ANJAN KUMAR BISWAL VS	// // 0
451	WPC(OAC)/0003448/2011	STATE OF ODISHA DHRUBA MALLIK VS	PRATAP CHANDRA MISHRA VS	// // 0
452	WPC(OAC)/0003450/2011	STATE OF ODISHA DHAKI PRADHAN VS	M/S ARJEET MISHRA VS	// // 0
453	WPC(OAC)/0003451/2011	STATE OF ODISHA MANORAMA BALASAMANTA VS	ARIJEET MISHRA VS	// // 0
		STATE OF ODISHA		//



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**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WPC(OAC)/0003452/2011	KALPANA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
455	WPC(OAC)/0003454/2011	BISHNUPRIYA BARAL VS STATE OF ODISHA	S.P.DAS VS	// 0 //
456	WPC(OAC)/0003456/2011	BHUBANANANDA SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
457	WPC(OAC)/0003479/2011	AJIT KUMAR PANDA VS STATE OF ODISHA	M/S B.MOHANTY VS	// 0 //
458	WPC(OAC)/0003480/2011	RAI NARYAN MOHANTY VS STATE OF ODISHA	M/S SAMBIT RATH VS	// 0 //
459	WPC(OAC)/0003481/2011	PURNA CHANDARA PANDA VS STATE OF ODISHA	M/S SAMBIT RATH VS	// 0 //
460	WPC(OAC)/0003485/2011	SANTOSH KUMAR SI VS STATE OF ODISHA	M/S P.K MOHAPATRA VS	// 0 //
461	WPC(OAC)/0003499/2011	SUCHITRA RATH VS STATE OF ODISHA	M/S H.P RATH VS	// 0 //
462	WPC(OAC)/0003569/2011	PARESH CHANDRA CHAND VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
463	WPC(OAC)/0003580/2011	DEBABRATA MOHANTY VS STATE OF ODISHA	M/S SUBIR PALIT VS	// 0 //
464	WPC(OAC)/0003603/2011	ABHIMANYU BISOYI VS STATE OF ODISHA	M/S JAYDEEP PAL VS	// 0 //
465	WPC(OAC)/0003604/2011	RAMA PRASHAD MAHAPATRA	M/S JAYDEEP PAL	//

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**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SECY. HEALTH AND FAMILY WELFARE DEPARTMENT		//
466	WPC(OAC)/0003605/2011	UMA SHANKAR SAHU	M/S J. PAL	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0003606/2011	RANJIT KUMAR RATHA	M/S JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0003607/2011	PADMA CHARAN PANDA	M/S JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0003608/2011	NARAHARI PANDA	M/S J. PAL	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0003609/2011	GOPAL KRUSHNA SAHU	M/S JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0003610/2011	NILANCHAL PANDA	M/S JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0003621/2011	USHARANI MALLICK	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OAC)/0003624/2011	DR. AMIYA KUMAR JENA	M/S J. SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0003893/2013	TRINATH SAHU	SATYARANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0003931/2011	JAGANNATH DAS	M/S BIRAJA PRASASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
476	WPC(OAC)/0003932/2011	MAHESWAR PATRA	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	WPC(OAC)/0003933/2011	STATE OF ORISSA PRABODH CHANDRA DASH VS	M/S BIRAJA PRASANNA SATAPATHY VS	// // ()
478	WPC(OAC)/0003934/2011	STATE OF ORISSA BIJAYA KUMAR MOHARANA VS	M/S BIRAJA PRASANNA SATAPATHY VS	// // ()
479	WPC(OAC)/0003935/2011	STATE OF ORISSA ABHIMANYU OJHA VS	M/S BIRAJA PRASANNA SATAPATHY VS	// // ()
480	WPC(OAC)/0003936/2011	STATE OF ORISSA PRAMOD DAS VS	M/S BIRAJA PRASANNA SATAPATHY VS	// // ()
481	WPC(OAC)/0003937/2011	STATE OF ORISSA PADMANAV MOHANTA VS	M/S BIRAJA PRASANNA SATAPATHY VS	// // ()
482	WPC(OAC)/0003938/2011	STATE OF ORISSA BRAHMANANDA BEHERA VS	M/S R.K. KAR VS	// // ()
483	WPC(OAC)/0003968/2011	STATE OF ORISSA PRATAP SINDHU BEHERA VS	M/S D.R PATTANAYAK VS	// // ()
484	WPC(OAC)/0003970/2011	STATE OF ODISHA SURESH CHANDRA MISHRA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
485	WPC(OAC)/0003984/2011	STATE OF ORISSA T.MANOJ KUMAR PATRA VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
486	WPC(OAC)/0003985/2011	STATE OF ORISSA PURNA CHANDRA NAIDU VS	M/S MANOJA KUMAR KHUNTIA VS	// // ()
487	WPC(OAC)/0003986/2011	STATE OF ODISHA SHIBARAM PANDA VS STATE OF ORISSA	M/S MANOJA KUMAR KHUNTIA VS	// // () //

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488	WPC(OAC)/0003987/2011	GOPIRAM BEHERA VS STATE OF ORISSA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
489	WPC(OAC)/0003997/2011	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	M/S BIPLAB MOHANTY VS	// 0 //
490	WPC(OAC)/0003998/2011	AJIT KUMAR DAS VS STATE OF ORISSA	M/S BIPLAB MOHANTY VS	// 0 //
491	WPC(OAC)/0003999/2011	ANNAPURNA JENA VS STATE OF ODISHA	M/S BIPLAB MOHANTY VS	// 0 //
492	WPC(OAC)/0004000/2011	SANTOSH KUMAR BISWAL VS STATE OF ODISSA	M/S BIPLAB MOHANTY VS	// 0 //
493	WPC(OAC)/0004003/2011	SUSANTA KUMAR NAYAK VS STATE OF ORISSA	M/S SANTOSH KUMAR BRAHMA VS	// 0 //
494	WPC(OAC)/0004007/2011	PANNALAL AGRAWAL VS STATE OF ORISSA	M/S DHANANJAYA MUND VS	// 0 //
495	WPC(OAC)/0004125/2011	JITENDRA KUMAR SETHI VS STATE OF ODISHA	M/S SNEHASIS RAY VS	// 0 //
496	WPC(OAC)/0004130/2011	SK. ANSUDDIN VS STATE OF ODISHA	M/S PRADEEP KUMAR KHUNTIA VS	// 0 //
497	WPC(OAC)/0004135/2011	TARINSEN BARIK VS STATE OF ODISHA	M/S PRASANNA KUMAR MISHRA VS	// 0 //
498	WPC(OAC)/0004136/2011	NILAMANI JENA VS STATE OF ODISHA	M/S PRASANNA KUMAR MISHRA VS	// 0 //
499	WPC(OAC)/0004144/2011	BIJAY KUMAR RATH	M/S DAYANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0004158/2011	BALHABA CHANDRA DHALL	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0004159/2011	ANTARYAMI SAMAL	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0004174/2011	GORACHAND PATNAIK	M/S MAHENDRA KUMAE SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
503	WPC(OAC)/0004175/2011	SWETANATH PARIDA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
504	WPC(OAC)/0004176/2011	JANAKI DEVI	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF SCHOOL		//
505	WPC(OAC)/0004177/2011	GAGAN CHANDRA MANGARAJ	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
506	WPC(OAC)/0004178/2011	PURNA CHANDRA JENA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
507	WPC(OAC)/0004179/2011	NANDA KISHORE BARIK	M/S L.K. MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
508	WPC(OAC)/0004252/2011	ANNADA KUMARI DASH	M/S DEEPAK KUMAR	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0004255/2011	RAKESH KUMAR DAS	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0004258/2011	DEBENDRA NARAYAN PANDA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WPC(OAC)/0004259/2011	D.G AND I.G OF POLICE,CUTTACK PRASANTA KUMAR BERIHA VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// // ()
512	WPC(OAC)/0004260/2011	SEEKH RAHIMAN VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// ()
513	WPC(OAC)/0004264/2011	BIJAY KUMAR CHOUDHURY VS STATE OF ODISHA	M/S D.R MOHAPATRA VS	// ()
514	WPC(OAC)/0004267/2011	SANATAN MOHARANA VS STATE OF ODISHA	M/S S.K RATH VS	// ()
515	WPC(OAC)/0004268/2011	PURNA CHANDRA PRUSTY VS INSPECTOR OF SCHOOLS,KHURDA CIRCLE	M/S MD. G. MADANI VS	// ()
516	WPC(OAC)/0004284/2011	SANTOSH KUMAR SAMAL VS STATE OF ODISHA	M/S K.K SWAIN VS	// ()
517	WPC(OAC)/0004297/2011	NIRUPAMA MEHER VS STATE OF ODISHA	M/S SUKUMAR GHOSH VS	// ()
518	WPC(OAC)/0004300/2011	BIJAY KUMAR PANDA VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// ()
519	WPC(OAC)/0004303/2011	KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// ()
520	WPC(OAC)/0004311/2011	SUBARNA KAPARDAR VS STATE OF ODISHA	ABHIRAM SWAIN VS	// ()
521	WPC(OAC)/0004314/2011	GEETARANI ROUT VS STATE OF ODISHA	M/S KISHORE CHANDRA PRADHAN VS	// ()

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522	WPC(OAC)/0004345/2011	SNEHALATA MAJHI VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	// 0 //
523	WPC(OAC)/0004460/2011	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	M/S D.ROUTRAY VS	// 0 //
524	WPC(OAC)/0004464/2011	SUDHANSU KUMAR MOHAPATRA VS STATE OF ODISHA	M/S D. ROUTRAY VS	// 0 //
525	WPC(OAC)/0004468/2011	BIJAYA CHANDRA AMANTA VS STATE OF ODISHA	M/S RAJENDRA KUMAR PRADHAN VS	// 0 //
526	WPC(OAC)/0004469/2011	AD. SAHID HUSSAIN VS STATE OF ODISHA	M/S KOUSIK ANANDA GURU VS	// 0 //
527	WPC(OAC)/0004471/2011	JAGANNATH SWAIN VS STATE OF ODISHA	M/S SANTOSH KUMAR SWAIN VS	// 0 //
528	WPC(OAC)/0004480/2011	KISHOR CHANDRA PRADHANI VS STATE OF ODISHA	M/S SUJATA JENA VS	// 0 //
529	WPC(OAC)/0004484/2011	UPENDRA KUMAR JENA VS STATE OF ODISHA	M/S J.K LENKA VS	// 0 //
530	WPC(OAC)/0004488/2011	MADAN MOHAN PATRA VS STATE OF ODISHA	M/S G.S NAMTOAR VS	// 0 //
531	WPC(OAC)/0004491/2011	RAMA CHANDRA SAHOO VS STATE OF ODISHA	M/S J.K KHANDAYATRAY VS	// 0 //
532	WPC(OAC)/0004492/2011	SABITA MOHAPATRA VS STATE OF ODISHA	M/S AMBIKA PRASAD MISHRA VS	// 0 //
533	WPC(OAC)/0004524/2011	JUDHISTIRA ROUT	M/S RAMA CHANDRA RAY	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0004540/2011	MALAYA KUMAR PATTNAIK	M/S AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0004541/2011	DILIP KUMAR MISHRA	M/S AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0004543/2011	BINAY KUMAR DAS	M/S D.R PATTNAYAK	//
		VS	VS	0
		COLLECTOR,KEONJHAR		//
537	WPC(OAC)/0004545/2011	GUFRAH KHAN	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0004546/2011	SK. ABDUL HAMID	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0004549/2011	SURENDRANATH SIMINAKIA	M/S DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0004557/2011	SANJIPTA KUMAR GOCHHAYAT	M/S SAROJ KU. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0004558/2011	SOMANATH DHIR	M/S SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0004564/2011	DEBENDRA NATH NANDA	M/S DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0004579/2011	RABINDRA KUMAR JENA	M/S B.D SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0004585/2011	JAYADEV SAHU	M/S BANSIDHAR SATPATHY	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WPC(OAC)/0004586/2011	STATE OF ODISHA PRAMOD KUMAR NAIK VS	M/S MANOJ KUMAR MOHANTY VS	// // ()
546	WPC(OAC)/0004593/2011	STATE OF ODISHA SAMBHUNATH PHULLA VS	M/S BEBEKANANDA UDGATA VS	// // ()
547	WPC(OAC)/0004603/2011	STATE OF ODISHA PURUSOTTAM DALABEHERA VS	M/S KALI PRASANNA MISHRA VS	// // ()
548	WPC(OAC)/0004611/2011	STATE OF ODISHA LALATA KESHARI MISHRA VS	M/S GEETANJALI MAJHI VS	// // ()
549	WPC(OAC)/0004614/2011	STATE OF ORISSA MAMATA SETHY VS	M/S KABIR KUMAR JENA VS	// // ()
550	WPC(OAC)/0004617/2011	STATE OF ORISSA UMESH CHANDRA PATNAIK VS	M/S DHULIRAM PATTANAYAK VS	// // ()
551	WPC(OAC)/0004618/2011	STATE OF ODISHA PRAFULLO NAIK VS	M/S LAXMAN PRADHAN VS	// // ()
552	WPC(OAC)/0004621/2011	STATE OF ORISSA BHASKAR CHANDRA SETHY VS	M/S K.M.H NIAMATI VS	// // ()
553	WPC(OAC)/0004622/2011	STATE OF ORISSA RAMESH CHANDRA MALLICK VS	M/S K.M. H. NIAMATI VS	// // ()
554	WPC(OAC)/0004623/2011	STATE OF ODISHA BASANTA KUMAR SETHI VS	M/S K.H.M. NIAMATI VS	// // ()
555	WPC(OAC)/0004802/2011	STATE OF ODISHA SAKUNTALA DAS CHOUDHURY VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WPC(OAC)/0004805/2011	HRUSIKESH RANA VS STATE OF ODISHA	M/S PRASANTA KUMAR NANDA VS	// 0 //
557	WPC(OAC)/0004807/2011	SHYAM BAHADUR VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
558	WPC(OAC)/0004808/2011	SUKANTI KHADANGA VS STATE OF ODISHA	M/S SURYAKANTA DASH VS	// 0 //
559	WPC(OAC)/0004811/2011	DURYODHAN PAL VS STATE OF ODISHA	M/S SAMARENDRA PATNAIK VS	// 0 //
560	WPC(OAC)/0004812/2011	DILLIP KUMAR DAS VS STATE OF ODISHA	M/S D.R. PATTANAYAK VS	// 0 //
561	WPC(OAC)/0004813/2011	JYOTSNA ROUL VS STATE OF ODISHA	M/S JAYANT KUMAR RATH VS	// 0 //
562	WPC(OAC)/0004814/2011	BIJAYANANDA PATI VS STATE OF ODISHA	M/S H.P. RATH VS	// 0 //
563	WPC(OAC)/0004824/2011	GOURANGA CHANDRA SHAW VS STATE OF ODISHA	M/S A.A. DAS VS	// 0 //
564	WPC(OAC)/0004828/2011	PRATIMA BHATRA@ TURUK VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
565	WPC(OAPC)/0000012/2011	KHALANA KUMAR DALPAT VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
566	WPC(OAPC)/0000015/2011	TARINISEN MOHANTA VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
567	WPC(OAPC)/0000016/2011	GOKUL CHANDRA MOHANTA	JAYANT KUMAR RATH	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAPC)/0000017/2011	CH.SANJAYA KUMAR ACHARYA	D.P.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAPC)/0000020/2011	PRAKASH CHANDRA PADHI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAPC)/0000022/2011	DHIRENDRA KUMAR BARIK	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAPC)/0000025/2011	LILI PRADHAN	S.K.NAYAK 2	//
		VS	VS	0
		COLLECTOR, BOUDH		//
572	WPC(OAPC)/0000026/2011	KAILASH NAIK	S.K.NAYAK 2	//
		VS	VS	0
		COLLECTOR, BOUDH		//
573	WPC(OAPC)/0000027/2011	RITA NAYAK	J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAPC)/0000048/2011	HIMANSHU SEKHAR SAHU	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
575	CONTC(CP)/0000128/2011	NILANCHALA DASH	M/S P.K KHATEI	//
		VS	VS	0
		APARAJITA SARANGI,SECY. SCH. AND MASS EDN. DEPT.		//
576	CONTC(CP)/0000138/2010	NILACHALA DAS	M/S P.K KHATEI	//
		VS	VS	0
		BANDANA KUMARI JENA,ADVISOR P AND C DEPT.		//
577	CONTC(CP)/0000151/2011	DAMODAR BARAL	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		SNEHALATA BHUYAN,JOINT SECY. REV. AND DIS. MANAGEMENT DEPT.		//
578	CONTC(CP)/0000274/2016			//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
579	CONTC(CPC)/000004/2014	D.GANESH DORA VS PRAKASH KUMAR MISHRA, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	J.K.LENKA VS	// // ()
580	CONTC(CPC)/000007/2012	PRAMOD KUMAR SAMAL VS APARAJITA SARANGI, SECY., SCHOOL AND MASS EDUCATION DEPT.	TRILOCHAN BARIK VS	// // ()
581	CONTC(CPC)/000012/2017	SASANKA SEKHAR PATI VS ASHOK KUMAR MINA,SPECIAL SECY.,GENERAL ADMINISTRATION DEPT.	DR. J.K. LENKA VS	// // ()
582	CONTC(CPC)/000012/2015	DR. PADMA CHARAN DASH VS SMT. ARTI AHUJA, PRINC. SECY.GOVT.HEALTH AND F.W.DEPTT	M/S B.S TRIPATHY VS	// // ()
583	CONTC(CPC)/000013/2012	BANAMALI BARUA VS APARAJITA SARANGI, SECRETARY, S AND ME DEPTT.	M/S BIMBISAR DASH VS	// // ()
584	CONTC(CPC)/000030/2014	ASWINI KUMAR DAS VS USHA PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT.	AMIYA KUMAR MOHANTY(A) VS	// // ()
585	CONTC(CPC)/000033/2014	SUDARSAN GIRI VS USHA PADHY, I.A.S., SECY., GOVT. ORISSA SECRETARIAT	M/S SIDHESWAR MALLICK VS	// // ()
586	CONTC(CPC)/000033/2013	JACHINDRANATH MALLICK VS HEMANTA SHARMA, I.A.S.DIRECTOR OF TECHNICAL EDUCATION AND TRANNING	M/S SHASHI BHUSAN JENA VS	// // ()
587	CONTC(CPC)/000033/2012	PUSPANJALI GOUDA VS RAJA KISHORE CHOUDHURY,DIRECTOR,L.R.S. AND SETTLEMENT CONSOLIDATION	BIBHUTI BHUSAN DASH VS	// // ()
588	CONTC(CPC)/000034/2012	BISHNU CHARAN JENA VS RAJA KISHORE CHOUDHURY,DIRECTOR,L.R.S. AND S.C,	BIBHUTI BHUSAN DASH VS	// // ()
589	CONTC(CPC)/000035/2014	MADHUSMITA KAR VS USHA PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT.	J.K.LENKA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	CONTC(CPC)/0000037/2014	DEBI PRASANNA SARANGI VS USHA PADHI, SECRETARY, S AND M.E DEPT.	M/S J.K LENKA VS	// 0 //
591	CONTC(CPC)/0000043/2013	KANCHANBALA DAS VS DR. TARA DUTT, SECY. R.D MANAGAEMENT DEPT.	M/S DINESH KUMAR PANDA VS	// 0 //
592	CONTC(CPC)/0000044/2012	LAXMI RAJ VS BENUDHAR NAYAK, CHIEF DISTRICT MEDICAL OFFICER	M/S A.C. BEHERA VS	// 0 //
593	CONTC(CPC)/0000050/2014	SIMANCHALA BISOYI VS MR. PRAKSH MISHRA, DIRECTOR GENERAL POLICE	M/S DEEPALI MOHAPATRA VS	// 0 //
594	CONTC(CPC)/0000050/2013	PARBATI BAGARTY VS R.K SHARMA, SECRETARY, ENVIRONMENT AND FOREST	M/S BISWABIHARI MOHANTY VS	// 0 //
595	CONTC(CPC)/0000050/2016	PABITRA MOHAN MOHANTY VS RANJANA CHOPRA, IAS, COMMISSIONER-SECY. SCHOOL AND MASS EDUCATION DEPT.	M/S D.ROUTRAY VS	// 0 //
596	CONTC(CPC)/0000051/2016	PRAMOD KUMAR JETHI VS RANJAN CHOPRA, SECY. SCHOOL AND MASS	D.ROUTRAY VS	// 0 //
597	CONTC(CPC)/0000053/2016	PITABAS BEHERA VS RANJAN CHOPRA, SECY. SCHOOL AND MASS	D.ROUTRAY VS	// 0 //
598	CONTC(CPC)/0000054/2016	DAMBARUDHAR ROUT VS RANJANA CHOPRA, IAS, COMMISSIONER-SECY., SCHOOL AND MASS EDUCATION DEPT.	M/S D.ROUTRAY VS	// 0 //
599	CONTC(CPC)/0000060/2012	PURNA CHANDRA MOHAPATRA VS APARAJITA SARANGI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT.	M/S M.K SAHOO VS	// 0 //
600	CONTC(CPC)/0000060/2013	JANHA RANJAN GIRI VS USHARANI PADHI, SECY SCHOOL AND MASS	HARA PRASAD RATH VS	// 0 //
601	CONTC(CPC)/0000063/2017	SURYANANDAN PARIJA	M/S SATYAJIT BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
602	CONTC(CPC)/000063/2013	RANJANA CHOPRA,IAS,COMMISSIONER-CUM-SECY, S AND M.E DEPTT. RUPA NARAYAN MOHANTA	HARA PRASAD RATH	//
		VS	VS	0
603	CONTC(CPC)/000064/2013	USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. MANGALU RAM MOHANTA	HARA PRASAD RATH	//
		VS	VS	0
604	CONTC(CPC)/000065/2019	USHA PADHI, SECY. SCHOOL AND MASS EDU. RAJANI KANTA KAR	J.K.MISHRA 2	//
		VS	VS	0
605	CONTC(CPC)/000067/2013	SUNDARLAL SEAL, DIRECTOR VOCATIONAL EDUCATION NATABARA BEHERA	PURUSOTTAM CHULI	//
		VS	VS	0
606	CONTC(CPC)/000070/2013	USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. JAYANTA KUMAR SENAPATI	HARAPRASAD RATH	//
		VS	VS	0
607	CONTC(CPC)/000071/2013	USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. DILLIP KUMAR SARANGI	HARAPRASAD RATH	//
		VS	VS	0
608	CONTC(CPC)/000072/2013	USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. DILLIP KUMAR MAHANTA	HARAPRASAD RATH	//
		VS	VS	0
609	CONTC(CPC)/000074/2011	USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. HAREKRUSHNA BEHERA	M/S M.K KHUNTIA	//
		VS	VS	0
610	CONTC(CPC)/000074/2012	HARMOHAN DASH, S.P. CIDCB PRATAP KISHOR DEO	M/S SHREEKANTA PRASSADA SAHOO	//
		VS	VS	0
611	CONTC(CPC)/000077/2014	SRIKANTA PRUSTY, DIRECTOR OF SECONDARY EDU. SURESH CHANDRA PRADHAN	M/S ABHAYA KUMAR SHARMA	//
		VS	VS	0
612	CONTC(CPC)/000079/2019	USHA PADHI,SECY. SCH. AND MASS EDN. DEPT. DHARMU SAH	L.K.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	CONTC(CPC)/0000087/2012	PRADEEPTA KUMAR MOHAPATRA, SECY SCHOOL AND MASS BINAPANI KARMI VS	M/S B.B MOHANTY VS	// // 0
614	CONTC(CPC)/0000099/2012	A.K SINGH, ACCOUNTANT GENERAL PRADEEP KUMAR MISHRA VS	M/S SIDHESEAR MALLIK VS	// // 0
615	CONTC(CPC)/0000100/2012	SUVENDU KUMAR RAY , ER.-IN-CHIEF-CUM- SECY. GOVT. OF ODISHA , WORKS DEPTT. , RAMA KRUSHNA DAS VS	M/S SIDHESWAR MALLIK VS	// // 0
616	CONTC(CPC)/0000117/2013	SUVENDU KUMAR RAY , ER.-IN-CHIEF-CUM- SECY. GOVT. OF ODISHA , WORKS DEPTT. NAMITA MOHAPATRA VS	M/S L.K. MOHANTY VS	// // 0
617	CONTC(CPC)/0000121/2013	SMT. USHARANI PADHI, I.A.S., S AND M.E. DEPTT. LALITA NAG VS	M/S L.K. MOHANTY VS	// // 0
618	CONTC(CPC)/0000121/2012	USHARANI PADHI, SCHOOL AND MASS EDUCATION DEPTT BASUDEBA BEHERA VS	M/S RABINDRA KUMAR SAHOO VS	// // 0
619	CONTC(CPC)/0000126/2012	SURYAKIRAN PATTNAIK, CHIEF DISTRICT MEDICAL OFFICER GOVINDA CHANDRA PRADHAN VS	M/S SIDHESWAR MALLIK VS	// // 0
620	CONTC(CPC)/0000127/2012	RANGALAL JAMUNDA , SECY. AGRICULTURE DEPT. RABINDRA KUMAR PANDA VS	M/S SIDHESWAR VS	// // 0
621	CONTC(CPC)/0000127/2013	RANGALAL JAMUNDA , SECY. AGRICULTURE DEPT. SUGYAN PATEL VS	L.K.MOHANTY VS	// // 0
622	CONTC(CPC)/0000128/2013	USHARANI PADHI, SECY. SCHOOL AND MASS JAYANARAYAN PATEL VS	L.K.MOHANTY VS	// // 0
623	CONTC(CPC)/0000128/2012	USHARANI PADHI, SECY. SCHOOL AND MASS TOSHABANTA GARANAYAK VS	M/S SIDHESWAR MALLICK VS	// // 0
		RANGALAL JAMUNDA , SECY. AGRICULTURE DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	CONTC(CPC)/0000133/2013	NANDA NAYAK VS USHARANI PADHI, SCHOOL AND MASS EDUCATION DEPTT	M/S L.K. MOHANTY VS	// 0
625	CONTC(CPC)/0000134/2013	BIJAYARANI MISHRA VS USHARANI PADHI, SECRETARY, S AND M.E DEPT.	M/S L.K MOHANTY VS	// 0
626	CONTC(CPC)/0000139/2012	SADASIVA NAYAK VS SURESH KUMAR MOHAPATRA , SECY. WATER RESOURCES DEPT.	M/S R.K BISOI VS	// 0
627	CONTC(CPC)/0000143/2012	PRANATI NATH VS SAILENDRA PANDA, D.I OF SCHOOL	M/S P.K KUNAR VS	// 0
628	CONTC(CPC)/0000145/2013	SOUDAMINI BEHERA VS USHA PADHI , SECY. S AND M.E DEPTT.	M/S HARA PRASAD RATH VS	// 0
629	CONTC(CPC)/0000146/2013	BASANTI MISHRA VS USHA PADHI , SECY. S AND M.E DEPTT.	M/S HARA PRASAD RATH VS	// 0
630	CONTC(CPC)/0000147/2013	ANITA HOTA VS SMT. USHA PADHI , SECY. S AND M.E DEPTT.	M/S HARA PRASAD RATH VS	// 0
631	CONTC(CPC)/0000148/2015	RASHABIHARI PRADHAN VS USHA PADHI, SECRETARY, S AND M.E DEPT.	M/S L.K MOHANTY VS	// 0
632	CONTC(CPC)/0000148/2013	BINODINI ACHARYA VS SMT. USHA PADHI , SECY. S AND M.E DEPTT.	M/S HARA PRASAD RATH VS	// 0
633	CONTC(CPC)/0000149/2013	KALPANA TRIPATHY VS SMT. USHA PADHI , SECY. S AND M.E DEPT.	M/S HARA PRASAD RATH VS	// 0
634	CONTC(CPC)/0000149/2012	MAMATA SAHU VS ANU GARG, HEALTH AND FAMILY DEPTT	M/S S.N. BISWAL VS	// 0
635	CONTC(CPC)/0000150/2013	MADHUMITA NANDA	M/S HARAPRASAD RATH	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		USHA PADHI SECY. S AND M.E DEPTT.		//
636	CONTC(CPC)/0000150/2014	DEBI PRASAD MISHRA	M/S DIPTI RANJAN BHOKTA	//
		VS	VS	()
		SURENDRA KUMAR , SECRETARY, TEXTILE, HANDLOOM AND HANDICRAFT DEPT.		//
637	CONTC(CPC)/0000151/2016	RABINDRANATH PANIGRAHI	M/S L.K MOHANTY	//
		VS	VS	()
		RANJANA CHOPRA, SECRETARY, S AND M.E DEPT.		//
638	CONTC(CPC)/0000159/2012	BASANTA KUMAR JENA	BAMDEV BARAL	//
		VS	VS	()
		ADITYA PRASAD PADHI, THE CHIEF SECY., ODISHA		//
639	CONTC(CPC)/0000160/2012	BISWANATH SAHOO	BAMADEV BARAL	//
		VS	VS	()
		ADITYA PRASAD PADHI, THE CHIEF SECY., ODISHA SECY.		//
640	CONTC(CPC)/0000178/2012	DILLIP KUMAR SAHU	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	()
		SHRI BIJAY KUMAR PATNAIK, THE CHIEF SECY. TO GOVT. ORISSA, SECY. BUILDING		//
641	CONTC(CPC)/0000181/2011	PITAMBER SAHOO	M/S S.B MOHANTY	//
		VS	VS	()
		NARAYAN CHANDRA JENA, COLLECTOR		//
642	CONTC(CPC)/0000182/2011	JADUMANI PANIGRAHI	PRAFULLA KUMAR RATH	//
		VS	VS	()
		APARAJITA SARANGI, SECY., SCHOOL AND MASS EDUCATION DEPT.		//
643	CONTC(CPC)/0000184/2017	UKIA MAHAKUD	M/S DURGESH NARAYAN RATH	//
		VS	VS	()
		PRADIPTA KUMAR MOHAPATRA, COMMI.-CUM-SECY. GOVT. SCHOOL AND MASS EDU. DEPTT.BBSR.		//
644	CONTC(CPC)/0000188/2012	MANOJ KUMAR SATAPATHY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		RAJ KUMAR SHARMA, PRINCIPAL SECY., DEPT. OF FOREST AND ENVIRONMENT, SECRETARIATE BUILDING		//
645	CONTC(CPC)/0000189/2012	BANAMALI PANDE	M/S BIRAJA PRASANNA SATPATHY	//
		VS	VS	()
		RAJ KUMAR SHARMA, I.A.S., PRINCIPAL SECY. GOVT. DEPT. OF FOREST AND ENVIRONMENT, SECY. BUILDING		//
646	CONTC(CPC)/0000196/2012	KUMAR PATTANAİK	SASHIBHUSAN JENA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	CONTC(CPC)/0000198/2012	PRADEEP KUMAR ROUT, ENGINEER-IN-CHIEF, WATER RESOURCES,ODISHA SACHINANDAN MOHANTY VS	M/S P. PRIYAMBADA VS	// // ()
648	CONTC(CPC)/0000198/2011	T.RAM CHANDRA, PRINC.SECY.INDUSTRY DEPT. ANANTA CHARAN BAL VS	M/S J.R DASH VS	// // ()
649	CONTC(CPC)/0000199/2012	PRABIR PRADHAN, CHIEF ENGINEER, RURAL WORKS, ORISSA, BBSR NIRANJAN MAHARANA VS	M/S P.PRIYAMBADA VS	// // ()
650	CONTC(CPC)/0000200/2011	T.RAM CHANDRA , PRINC.SECY. INDUSTRY DEPT. MIHIR KUMAR TOSH VS	M/S MANORANJAN MISHRA VS	// // ()
651	CONTC(CPC)/0000206/2012	KASINATH NAYAK, DIRECTOR OF HEALTH SERVICES GANDARAM BEHERA VS	M/S BASUDEV PUJARI VS	// // ()
652	CONTC(CPC)/0000209/2012	SANJEEB KUMAR SINGH, CIRCLE INSPECTOR SCHOOLS KESHAB NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
653	CONTC(CPC)/0000212/2012	RAJ KUMAR SHARMA, PRINCIPAL SECY., DEPT. OF FOREST AND ENVIRONMENT UMAKANTA SENAPATI VS	LAXMIKANTA MOHANTY VS	// // ()
654	CONTC(CPC)/0000223/2014	RAJESH VERMA,SECY., SCHOOL AND MASS EDUCATION DEPT. NARENDRA KUMAR DAS VS	M/S L.K MOHANTY VS	// // ()
655	CONTC(CPC)/0000232/2016	USHARANI PADHI, SECRETARY, S AND M.E DEPT. RABINDRA KUMAR MOHANTY VS	M/S LAXMI PRASAD DWIVEDY VS	// // ()
656	CONTC(CPC)/0000245/2017	SHRI BISHNUPADA SETHI, I.A.S., COMM-CUM-SECY. FISHERIES AND ANIMAL RESO. DEVELOP. DEPTT. MILLI MOHANTA VS	M/S D. ROUSTRAY VS	// // ()
657	CONTC(CPC)/0000252/2011	RANJANA CHOPRA, SECRETARY, S AND M.E DEPT. SMT. ASHAMANI DEI VS	M/S J.K LENKA VS	// // ()
		DR. UPENDRA KUMAR SAHOO, DIRECTOR ,F.W. GOVT.OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	CONTC(CPC)/0000260/2012	SANKAR CHARAN BEHERA VS TARA DUTTA, COMMISSIONER-CUM- SECY. , DEPTT.OF REVENUE AND DISASTER MANAGEMENT,GOVT.	M/S J.K LENKA VS	// 0
659	CONTC(CPC)/0000260/2011	AMLAN KU.PANI VS SUKADEV MOHANTY, C.D.M.O,JAJPUR	M/S D.S MISHRA VS	// 0
660	CONTC(CPC)/0000261/2012	LAXMIDHAR PATTANAİK VS R.S. GOPALAM, DIRECTOR OF AGRICULTURE	J.K.MISHRA 2 VS	// 0
661	CONTC(CPC)/0000261/2016	GOLAK BIHARI PAIKRAY VS RANJANA CHOPRA,SECY, S AND M.E.DEPTT	M/S D.ROUTRAY VS	// 0
662	CONTC(CPC)/0000262/2016	GANESH CHANDRA PRADHAN VS RANJANA CHOPRA,SECY. SCH AND MASS EDN. DEPT	M/S BUDHADEV ROUTRAY VS	// 0
663	CONTC(CPC)/0000263/2016	JYOSTNAMAYEE NAYAK VS RANJANA CHOPRA,SECY, S AND M.E.DEPTT	D.ROUTRAY VS	// 0
664	CONTC(CPC)/0000264/2016	PURNA CHANDRA MOHAPATRA VS RANJANA CHOPRA,SECY, S AND M.E.DEPTT	BUDHADEV ROUTRAY VS	// 0
665	CONTC(CPC)/0000265/2011	NIROD KUMAR BHOI VS KASINATH NAYAK,DIRECTOR,H AND F.W. DEPT.	S.K. NAYAK 6 VS	// 0
666	CONTC(CPC)/0000267/2016	PRAFULLA KUMAR DALABEHERA VS RANJANA CHOPRA,SECY, S AND M.E.DEPTT	M/S D.ROUTRAY VS	// 0
667	CONTC(CPC)/0000268/2016	BIRENDRA KUMAR NAYAK VS RANJANA CHOPRA,SECY, S AND M.E.DEPTT	DEBADUTTA ROUTRAY VS	// 0
668	CONTC(CPC)/0000269/2016	CHANDRAMANI PRADHAN VS RANJANA CHOPRA,SECY, S AND M.E.DEPTT	DEBADUTTA ROUTRAY VS	// 0
669	CONTC(CPC)/0000270/2016	KUMAR CHANDRA MARTHA	DEBADUTTA ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
670	CONTC(CPC)/0000271/2016	RANJANA CHOPRA,SECY, S AND M.E.DEPTT	DEBADUTTA ROUSTRAY	//
		VS	VS	0
671	CONTC(CPC)/0000274/2012	RANJANA CHOPRA,SECY, S AND M.E.DEPTT	M/S SIBA NARAYAN BISWAL	//
		VS	VS	0
672	CONTC(CPC)/0000283/2012	PRADIPTA KUMAR MOHAPATRA, IAS, COMM-CUM-SECY. H AND F.W.D	M/S K.K SWAIN	//
		VS	VS	0
673	CONTC(CPC)/0000284/2011	RAJESH VERMA , SECY. S AND M.E DEPT.	K.K.KAR	//
		VS	VS	0
674	CONTC(CPC)/0000285/2012	BENUDHAR DAS, DIRECTOR, ANIMAL HUSBANDARY AND VETERINARY	M/S B.P.SATPATHY	//
		VS	VS	0
675	CONTC(CPC)/0000286/2012	R.K.SHARMA, I.A.S., COMMISSIONER-SECY.,DEP	M/S B.K.NAYAK, A.K.SAHOO,R.S.PRADHAN	//
		VS	VS	0
676	CONTC(CPC)/0000287/2012	R.K. SHARMA, I.A.S., COMMISSIONER ENVIRONMENT, SECRETARIATE	M/S AJIT RATH	//
		VS	VS	0
677	CONTC(CPC)/0000288/2011	PRADEEP KUMAR MOHAPATRA, IAS,COMMISSIONER-CUM-SECY, H AND F.W DEPTT.	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
678	CONTC(CPC)/0000290/2012	SIBA PRASAD MISHRA, DIRECTOR OF CONSOLIDATION	M/S J.K KHANDAYATRAY	//
		VS	VS	0
679	CONTC(CPC)/0000301/2012	TARA DUTTA , COMMISSIONER SECY. R AND D MANG. DEPT.	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
680	CONTC(CPC)/0000301/2016	TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANGT. DEPT.	M/S G. SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/11/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
681	CONTC(CPC)/0000307/2016	RANJANA CHOPRA, SECRETARY, S AND ME DEPTT. PURUSOTTAM TRIPATHY VS	M/S G. SWAIN VS	// // ()
682	CONTC(CPC)/0000307/2011	RANJANA CHOPRA, SECRETARY, S AND ME DEPTT. TILA PRASAD MITRA VS	M/S B. B MOHANTY VS	// // ()
683	CONTC(CPC)/0000308/2012	ANU GARG, IAS, COMMISSIONER-CUM-SECY, HEALTH DEPTT. BRUNDABAN MAHAR VS	R.K.BISOI VS	// // ()
684	CONTC(CPC)/0000310/2016	HEMANTA SHARMA, DIRECTOR TECHNICAL EDUCATION AND TRAINING TILOTTAMA SWAIN VS	M/S G. SWAIN VS	// // ()
685	CONTC(CPC)/0000317/2011	RANJANA CHOPRA, SECRETARY, S AND ME DEPTT. MAHENDRA KUMAR DASH VS	M/S M.K KHUNTIA VS	// // ()
686	CONTC(CPC)/0000318/2012	UPENDRA KUMAR BEHERA, IAS, PRINCIPAL SECY, HOME DEPTT. MANJULATA KANHAR VS	M/S P.K MISHRA VS	// // ()
687	CONTC(CPC)/0000320/2013	RAJKISHORE MISHRA, INSPECTOR OF SCHOOLS GITANJALI NAYAK VS	KALI PRASANNA MISHRA VS	// // ()
688	CONTC(CPC)/0000326/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT., ODISHA LALIT MOHAN PALEI VS	M/S G.S NAMTOAR VS	// // ()
689	CONTC(CPC)/0000327/2013	ROOPA ROSHAN SAHOO, COLLECTOR, SUNDERGARH GAGAN BIHARI PRADHAN VS	M/S SIDHARTHA SEAIN VS	// // ()
690	CONTC(CPC)/0000332/2012	MR. TARA DUTTA , COMMISSIONER-CUM- SECY. GOVT. REVENUE AND DISASTER MANAGEMENT/DEPTT. ODISHA BBSR. GAUTAM PRADHAN VS	S.K.BHANJADEO VS	// // ()
691	CONTC(CPC)/0000345/2015	SURESH CHANDRA MOHAPATRA. SECY., WATER RESOURCES PRATIMA DEVI VS	M/S L.K MOHANTY VS	// // ()
		RANJANA CHOPRA, SECRETARY, S AND M.E DEPT.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	CONTC(CPC)/0000356/2011	SRI DAYANIDHI GOUDA VS	M/S SISHIR SUNDAR MOHANTY VS	// 0
693	CONTC(CPC)/0000360/2012	SRI SUKADEV MEHER, ENGINEER -IN- CHIEF, BBSR, JAYANTA KUMAR MOHAPATRA	LAXMIKANTA MOHANTY	// 0
694	CONTC(CPC)/0000365/2011	USHA PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT. MANAS KUMAR ROUL	M/S K.K PATANAIAK VS	// 0
695	CONTC(CPC)/0000383/2013	DR. KISHORE CHANDRA BEHERA, C.D.M.O DHANANJAY PATRI	M/S B.B MOHANTY VS	// 0
696	CONTC(CPC)/0000393/2014	TARA DUTTA, IAS, COMMISSIONER-CUM-SECY, REVENUE AND D.M DEPTT. SAROJ KUMAR MOHANTY	BIRAJA PRASSAN DAS VS	// 0
697	CONTC(CPC)/0000393/2012	SASWAT MISHRA, SECY., WOMEN AND CHILD DEVELOPMENT DEPT. MITU PANDA	M/S B.B MOHANTY VS	// 0
698	CONTC(CPC)/0000394/2012	TARA DUTTA, IAS, SECY, REVENUE AND D.M DEPTT. MITRABHANU SA	M/S M/S B.C. MOHARANA VS	// 0
699	CONTC(CPC)/0000396/2012	TRIBIKRAM PANDA, DIRECTOR HEALTH SERVICES JANNABI DAD	A.S.NANDY VS	// 0
700	CONTC(CPC)/0000404/2011	PRANABANDHU PANDA, EXECUTIVE ENGINEER, BALESORE IRRIGATION DIVISION ANTARYAMI PARIDA	M/S J.K. KHUNTIA VS	// 0
701	CONTC(CPC)/0000411/2011	SRIKANTA PRUSTY, DIRECTOR, SECONDARY EDUCATION RAMESHA CHANDRA BHADRA	M/S MANOJ KUMAR MOHANTY VS	// 0
702	CONTC(CPC)/0000423/2012	SRIKANTA PRUSTY, DIRECTOR OF SECONDARY EDU. SURESH CHANDRA MALLIK	M/S RAMAKANTA SAHOO VS	// 0
703	CONTC(CPC)/0000424/2011	SRI GAGAN DHALA, SECY. HIGHER EDU. DEPT., GOVT.OF ORISSA BANAMALI TRIPATHY	M/S M.K KHUNTIA	// 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
704	CONTC(CPC)/0000437/2011	RAMAKRUSHNA SHARMA, SECY, REVENUE AND EXCISE DEPTT.		//
		BHAGABAT PRASAD PANDA	M/S R.K BISOI	//
		VS	VS	0
705	CONTC(CPC)/0000438/2011	UPENDRA NATH SAHOO, DIRECTOR, HEALTH SERVICES		//
		SATRUGHNA SETHI	M/S R.K BISOI	//
		VS	VS	0
706	CONTC(CPC)/0000440/2011	UPENDRA NATH SAHOO, DIRECTOR, HEALTH SERVICES		//
		PURNA CHANDRA SETHI	M/S B.K MOHANTY	//
		VS	VS	0
707	CONTC(CPC)/0000441/2012	DR.PITAMBER ROUT,D.I OF SCHOOLS, JAGATSINGHPUR		//
		UPENDRA PRASAD MUDULI	M/S SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
708	CONTC(CPC)/0000444/2012	SANTOSH KUMAR SARANGI, DIRECTOR-CUM-ADDL. SECY. ST AND SC DEVELOPM. DEPTT.		//
		ATAL BEHARI DASH	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
709	CONTC(CPC)/0000445/2012	SHRI GAGAN KUMAR DHAL , SECY. GOVT. HIGHER EDU. DEPTT. BBSR.		//
		BIJAYA KUMAR DASH	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
710	CONTC(CPC)/0000452/2012	SHRI. GAGAN KUMAR DHAL, SECY. GOVT.HIGHER EDU. DEPT.		//
		JHTHIKA RANI RAY	M/S SAMEER DAS	//
		VS	VS	0
711	CONTC(CPC)/0000457/2012	M.MUTHU KUMAR, I.A.S., COLLECTOR		//
		HRUSHIKESH MOHARANA	M/S SANJIB MOHANTY	//
		VS	VS	0
712	CONTC(CPC)/0000459/2011	MR. SURESH CHANDRA MOHAPATRA, PRINC. SECY. WATER RESO. DEPTT.		//
		HARISH CHANDRA SAHOO	M/S A.K. PARIDA	//
		VS	VS	0
713	CONTC(CPC)/0000464/2018	PRAMOD KUMAR MOHANTY, O.A.S., COLLECTOR JAJPUR(RETRD.)		//
		SUJAN CHANDRA MOHANTY	DHULIRAM PATNAIK	//
		VS	VS	0
714	CONTC(CPC)/0000465/2018	PRADEEP KUMAR JENA,I.A.S.,SECY.,WATER RESOURCES DEPT.		//
		BHAGIRATHI SAMAL	DHULIRAM PATTANAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
715	CONTC(CPC)/0000479/2011	PRADEEP KUMAR JENA,I.A.S,SECY.,WATER RESOURCES DEPT. TARULATA PUJARI VS	M/S A.SWAIN VS	// // ()
716	CONTC(CPC)/0000480/2011	MANORANJAN DALAI, DISTRICT INSPECTOR OF SCHOOLS SUBARNA KAPARDAR VS	M/S A.SWAIN VS	// // ()
717	CONTC(CPC)/0000481/2011	MANORANJAN DALAI, DISTRICT INSPECTOR SCHOOLS SANDHYARANI DASH VS	M/S A.SWAIN VS	// // ()
718	CONTC(CPC)/0000482/2011	MANOJARANJAN DALAI, DIST.INSPECTOR OF SCHOOLS GOPAL CHARAN ROUT VS	LAXMIKANTA MOHANTY VS	// // ()
719	CONTC(CPC)/0000493/2016	SUKADEV DAS, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA LALITA MOHAN PATTNAIK VS	M/S GOPAL SINHA VS	// // ()
720	CONTC(CPC)/0000505/2011	RANJANA CHOPRA, SECRETARY, S AND M.E DEPT. UMA BISWAL VS	M/S A.SWAIN VS	// // ()
721	CONTC(CPC)/0000507/2011	MANORANJAN DALAI, DISTRICT INSPECTOR OF SCHOOLS PADMINI MOHAPATRA VS	M/S A.SWAIN VS	// // ()
722	CONTC(CPC)/0000509/2012	MANORANJAN DALAI, DIST. INSPECTOR OF SCHOOLS DAKCHI PRADHAN VS	M/S B.K PARIDA VS	// // ()
723	CONTC(CPC)/0000520/2011	SUKADEVA MEHER, ENG. IN CHIEF, WORKS DEPT. KACHANBALA SATAPATHY VS	M/S A.S NANDY VS	// // ()
724	CONTC(CPC)/0000526/2012	SURESH CHANDRA MOHAPATRA, COMMISSIONER-CUM-SECY,W.R DEPTT. ANANGA DEHURY VS	M/S S.B JENA VS	// // ()
725	CONTC(CPC)/0000533/2012	USHA PADHI, IAS, COMMISSIONER-CUM-SECY, S AND M.E DEPTT. RADHAKRISHNA NAYAK VS	L.K.MOHANTY VS	// // ()
		USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT.		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
726	CONTC(CPC)/0000581/2014	KAILASH CHANDRA MOHANTY VS MR. TARRA DUTTA, I.A.S., COMM-CUM-SECY. REVENUE AND DISASTER MANAGEMENT DEPTT.	M/S BISWABIHARI MOHANTY VS	// 0
727	CONTC(CPC)/0000582/2014	RABINDRANATH NAYAK VS MR. TARRA DUTTA, I.A.S., COMM-CUM-SECY. REVENUE AND DISASTER MANAGEMENT DEPTT.	M/S BISWABIHARI MOHANTY VS	// 0
728	CONTC(CPC)/0000595/2012	DHYAN CHAND MISHRA VS USHARANI PADHI, SECRETARY, S AND M.E DEPT.	M/S L.K MOHANTY VS	// 0
729	CONTC(CPC)/0000602/2012	NABIN CHANDRA PATEL VS USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT.	L.K.MOHANTY VS	// 0
730	CONTC(CPC)/0000603/2012	JHASAKETAN PRADHAN VS USHARANI PADHI, SECY., SCHOOL AND MASS EDUCATION DEPT.	L.K.MOHANTY VS	// 0
731	CONTC(CPC)/0000663/2012	PRATIMA BHATRA @ TURUK VS PRAMOD KUMAR MOHANTY, CDMO, KORAPUT	S.K.BHANJADEO VS	// 0
732	CONTC(CPC)/0000679/2012	URMILA MAHARANA VS PRAKASH MISHRA, D.G. AND I.G. OF POLICE, ORISSA	MANOJ KUMAR KHUNTIA VS	// 0
733	CONTC(CPC)/0000692/2012	SMT. MANJULATA KAR VS SANTOSH SARANGI, I.A.S., COMM.-CUM-SECY. DEPTT. ST ADN SC DEVEL.	M/S PRASANTA KUMAR BHUYAN VS	// 0
734	CONTC(CPC)/0000693/2012	BISHNU CHARAN SAHOO VS TARA DUTTA ,SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	SASHIBHUSAN JENA VS	// 0
735	CONTC(CPC)/0002456/2017	MILLI MOHANTA VS RANJANA CHOPRA, SECRETARY, S AND M.E DEPT.	M/S D. ROUSTRAY VS	// 0
736	CONTC(CPB)/0000170/2000	RAJENDRA PRASAD PRADHAN VS SANTOSH KUMAR SATPATHY,DIRECTOR SC AND ST DEV DEPT.	M/S A.K ROUT VS	// 0
737	RVWPET(RPC)/0000006/2019	DY. DIRECTOR, ELEMENTARY EDUCATION	A.S.C	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
738	RVWPET(RPC)/000009/2019	RAJALAXMI DASMAHAPATRA DY. DIRECTOR, ELEMENTARY EDUCATION	A.S.C	//
		VS	VS	0
739	RVWPET(RPC)/000013/2019	PURUSOTTAM TRIPATHY STATE OF ODISHA	S.C	//
		VS	VS	0
740	RVWPET(RPC)/000014/2019	GOLAK BIHARI PAIKRAY,ASST .TEACHER STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0
741	RVWPET(RPC)/000015/2019	GANESH CHANDRA PRADHAN STATE OF ODISHA	S.C	//
		VS	VS	0
742	RVWPET(RPC)/000018/2019	PURNA CHANDRA MOHAPATRA,ASST TEACHER STATE OF ODISHA	S.C.	//
		VS	VS	0
743	RVWPET(RPC)/000019/2019	PRAFULLA KUMAR DALABEHERA,ASST.TEACHER STATE OF ODISHA	S.C	//
		VS	VS	0
744	RVWPET(RPC)/000020/2019	BIRENDRA KUMAR NAYAK,ASST.TEACHER,SANAPADAR NODAL U.P.SCHOOL STATE OF ODISHA	S.C	//
		VS	VS	0
745	RVWPET(RPC)/000021/2019	CHANDRAMANI PRADHAN,ASST.TEACHER,U.P.SCHOOL,SEMLIGUDA STATE OF ODISHA	S.C	//
		VS	VS	0
746	RVWPET(RPC)/000022/2019	KUMAR CHANDRA MARTHA,ASST.TEACHER STATE OF ODISHA	S.C	//
		VS	VS	0
747	RVWPET(RPC)/000024/2019	PRAFULLA KUMAR BEHERA,ASST.TEACHER DY. DIRECTOR, ELEMENTARY EDUCATION	A.S.C	//
		VS	VS	0
748	RVWPET(RPC)/000025/2019	TILOTTAMA SWAIN DIRECTOR,ELEMENTARY EDUCATION	A.S.C	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
749	RVWPET(RPC)/0000026/2019	SAMPADARANI ACHARYA STATE OF ODISHA VS	S.C VS	// // ()
750	RVWPET(RPC)/0000042/2019	JYOSTNAMAYEE NAYAK,ASST TEACHER,NODAL.U.P.SACHOOL STATE OF ODISHA VS	ASC VS	// // ()
751	RVWPET(RPC)/0001213/2010	MILLI MOHANTA DHANESWAR DAS VS	M/S DEBASNAN DAS VS	// // ()
752	RVWPET(RPB)/0000005/2013	STATE OF ODISHA KALINGA KUMAR PANDA VS STATE OF ODISHA	M/S BHUBANESWAR PANIGRAHI VS	// // () //

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MISC CASES FILED on :25/11/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	37/2021 CRP/11/2021	PAWAN AGARWAL-MP	BANSHIDHAR BAUG
2	57/2021 WPCRL/62/2020	CHANDRA DAS-MP	B.S.RAYAGURU
3	161/2021 MATA/78/2021	SWARNALATA PARIDA-MP	M.R.KHATUA
4	168/2021 RFA/87/2013	SOURINDRA N.BHANJADE-MP	MAHESWAR MOHANTY
5	224/2021 RVWPET/305/2020	BAMADEV GRAHACHARYA-MP	
6	473/2021 CONTC/4124/2021	AJAYA KUMAR MALLIK-MP	
7	684/2021 CRLREV/318/2019	RAMESH CH.SAHOO-MP	M/S.PRADEEP KU.PARIDA
8	692/2021 RSA/276/2010	INDRAMANI MALLIK-MP	M/S.ARUN K.MISRA
9	693/2021 RSA/276/2010	INDRAMANI MALLIK-MP	M/S.ARUN K.MISRA
10	694/2021 RSA/276/2010	INDRAMANI MALLIK-MP	M/S.ARUN K.MISRA
11	695/2021 RSA/329/2006	BRAJA KISHORE KAR-MP	GURUDUTTA KAR
12	742/2021 WPC(OA)/324/2002	ARUNA KABI-MP	
13	752/2021 CMP/1396/2017	RATIKANTA GIRI-MP	SWARUP KUMAR PATNAIK
14	753/2021 CMP/693/2021	NIMAI CHARAN BARIK-MP	SIDHARTHA MISHRA
15	947/2021 MACA/407/2021	RIYAZUDDIN @ RIAYZ KHAN-MP	PRADEEP KUMAR MISHRA
16	948/2021 MACA/408/2021	BIJU @ SANJAY PATTNAIK-MP	PRADEEP KUMAR MISHRA
17	949/2021 MACA/322/2021	M/S ORIENTAL INSURANCE COMPANY LTD-MP	ADAM ALI KHAN
18	1213/2021 CRLA/217/2020	RAMESH CHANDRA SAHU-MP	SIRISH CHANDRA TRIPATHY
19	1214/2021 CRLA/671/2021	MANORANJAN PANDA-MP	TARA PRASAD MOHAPATRA
20	1215/2021 CRLA/671/2021	MANORANJAN PANDA-MP	TARA PRASAD MOHAPATRA
21	1216/2021 CRLA/672/2021	LAKHANA BISWAS@ LAXMAN BISWAS-MP	BIJAYA KUMAR RAGADA
22	1217/2021 CRLA/672/2021	LAKHANA BISWAS@ LAXMAN BISWAS-MP	BIJAYA KUMAR RAGADA
23	1218/2021 CRLA/672/2021	LAKHANA BISWAS@ LAXMAN BISWAS-MP	BIJAYA KUMAR RAGADA
24	1219/2021 CRLA/296/2014	SANATAN RAY-MP	M/S.RAJENDRA NARAYAN ROUT
25	1220/2021 CRLA/673/2021	SK.MUNA@ KADIR-MP	BIPLAB KUMAR DASH
26	1221/2021	SK.MUNA@ KADIR-MP	BIPLAB KUMAR DASH

27	CRLA/673/2021 1226/2021 BLAPL/1332/2021	BIJAYA RANA-MP	JUGALA KISHORE PANDA
28	1227/2021 BLAPL/8233/2020	NIRMALA KUMAR SWAIN-MP	
29	1228/2021 BLAPL/7917/2020	SRINIBAS NARASAIHA-MP	RAJIB LOCHAN PATTNAIK
30	1435/2021 ABLAPL/1608/2021	ASHOK KUMAR NAIK-MP	
31	1436/2021 ABLAPL/13512/2019	BAJEL MAJHI-MP	
32	1437/2021 ABLAPL/13110/2020	SHIBA PRASAD JENA-MP	
33	1438/2021 ABLAPL/7199/2019	ABDUL YUSUF KHAN@EUSUF KHAN-MP	
34	1439/2021 ABLAPL/14351/2019	RAJESH PATRA-MP	
35	1842/2021 CRLMC/2391/2021	SANTOSH KUMAR SAHOO-MP	TRILOCHAN NANDA
36	1843/2021 CRLMC/2393/2021	AJAYA BHOINA-MP	BIJAYA KUMAR RAGADA
37	1844/2021 CRLMC/2394/2021	PRAKASH SINGH-MP	SITANSHU KUMAR DEY
38	1845/2021 CRLMC/1727/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
39	1846/2021 CRLMC/1728/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
40	1847/2021 CRLMC/1730/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
41	1848/2021 CRLMC/1732/2021	RANJAN KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
42	1849/2021 CRLMC/2396/2021	RAMAKANTA KABI-MP	BIBHUTI RANJAN MOHANTY
43	1850/2021 CRLMC/3360/2013	ASHOK BALIAR SINGH-MP	MR.PRASANTA KU.ROUTRAY
44	1851/2021 CRLMC/2398/2021	UDAYANATH SAHOO-MP	AMITAV TRIPATHY
45	1852/2021 CRLMC/2401/2021	BISWA RANJAN NAYAK-MP	NEPOLEON SAHANI
46	2248/2021 WA/810/2021	STATE OF ODISHA-MP	SANDEEP PARIDA(SR.S.C)(S AND ME)
47	2249/2021 WA/919/2021	STATE OF ODISHA-MP	LALATENDU SAMANTARAY
48	2792/2021 WPC(OAC)/2774/2011	HAREKRUSHNA DASH-MP	
49	2793/2021 WPC(OAC)/1250/2011	HARAPRIYA PRUSTY-MP	M/S DEBADUTTA ROUTRAY
50	2794/2021 WPC(OAC)/1250/2011	HARAPRIYA PRUSTY-MP	M/S DEBADUTTA ROUTRAY
51	2795/2021 WPC(OAC)/4314/2011	GEETARANI ROUT-MP	M/S KISHORE CHANDRA PRADHAN
52	2796/2021 WPC(OAC)/403/2011	SARAT CHANDRA BEURIA-MP	M/S D. PATI
53	2797/2021 WPC(OAC)/775/2011	BHUPATI KUMAR PRADHAN-MP	
54	2798/2021 WPC(OAC)/478/2011	KASINATH SAHU-MP	
55	2799/2021 WPC(OAC)/4255/2011	RAKESH KUMAR DAS-MP	M/S SHASHI BHUSAN JENA
56	2800/2021 WPC(OAC)/1050/2011	TARAK NATH CHAKRABARTHY-MP	M/S BIMBISAR DASH
57	2801/2021 WPC(OAC)/2253/2002	SARAT CHANDRA DALAI-MP	BUDHADEV ROUTRAY

58	2802/2021 WPC(OAC)/1205/2011	DILLIP KUMAR SAHOO-MP	
59	2803/2021 WPC(OAC)/748/2011	BIINOD CHANDRA MOHAPATRA-MP	M/S P.K. MOHAPATRA
60	2804/2021 WPC(OAC)/751/2011	ASHOK KUMAR GIRI-MP	M/S P.K. MOHAPATRA
61	2805/2021 WPC(OAC)/1429/2002	RAMAKANTA MISHRA-MP	DAYANANDA MOHAPATRA
62	2806/2021 WPC(OAC)/1429/2002	RAMAKANTA MISHRA-MP	DAYANANDA MOHAPATRA
63	2807/2021 WPC(OAC)/1429/2002	RAMAKANTA MISHRA-MP	DAYANANDA MOHAPATRA
64	2808/2021 WPC(OAC)/766/2011	BANAMALI BARUA-MP	
65	2809/2021 WPC(OAC)/3456/2011	BHUBANANANDA SAHOO-MP	SATYABRATA MOHANTY
66	2810/2021 WPC(OAC)/3448/2011	DHRUBA MALLIK-MP	PRATAP CHANDRA MISHRA
67	2811/2021 WPC(OAC)/2110/2011	ANITA SAHU-MP	
68	2812/2021 WPC(OAC)/3607/2011	PADMA CHARAN PANDA-MP	M/S JAYDEEP PAL
69	2813/2021 WPC(OAC)/1380/2013	JAGANNATH AICH-MP	
70	2814/2021 WPC(OAC)/4564/2011	DEBENDRA NATH NANDA-MP	M/S DINESH KUMAR PANDA
71	2815/2021 WPC(OAC)/2333/2011	DURGA CHARAN ROUT-MP	
72	2816/2021 WPC(OAC)/3603/2011	ABHIMANYU BISOYI-MP	M/S JAYDEEP PAL
73	2817/2021 WPC(OAC)/1439/2011	DEEPAK KUMAR MOHANTY-MP	
74	2818/2021 WPC(OAC)/1439/2011	DEEPAK KUMAR MOHANTY-MP	
75	2819/2021 WPC(OAC)/2159/2011	KAURAB CHNADRA PRADHAN-MP	
76	2820/2021 WPC(OAC)/1406/2011	KSHIROD KUMAR MAJHI-MP	BIJAYA KUMAR BEHERA
77	2821/2021 WPC(OAC)/947/2011	ANANDA CHARAN DASH-MP	
78	2822/2021 WPC(OAC)/1406/2011	KSHIROD KUMAR MAJHI-MP	BIJAYA KUMAR BEHERA
79	2823/2021 WPC(OAC)/1406/2011	KSHIROD KUMAR MAJHI-MP	BIJAYA KUMAR BEHERA
80	2824/2021 WPC(OAC)/4493/2011	PURUSOTTAM BEHERA-MP	
81	2825/2021 WPC(OAC)/4448/2011	MOHINI MOHAN BEHERA-MP	
82	2826/2021 WPC(OAC)/1545/2002	DIPTIPRAVA MISHRA-MP	BUDHADEV ROURAY,A.K.BARAL,D.K.MOHAPATRA
83	2828/2021 WPC(OAC)/1545/2002	DIPTIPRAVA MISHRA-MP	L.K.MOHANTY,M.R.DASH
84	2829/2021 WPC(OAC)/2338/2011	SANGHAMITRA NATH-MP	M/S ALAKA NANDA DASH
85	2830/2021 WPC(OAC)/2339/2011	PRIYADARSHINI BARAL-MP	M/S A.N. DAS
86	2831/2021 WPC(OAC)/2123/2011	MITHILA NAIK-MP	
87	2832/2021 WPC(OAC)/944/2011	SASHIKANTA BEJ-MP	M/S K.K. SWAIN
88	2833/2021 WPC(OAC)/1029/2011	KARTIKA CHANDRA ANCHAL-MP	
89	2834/2021	SASANKA KUMAR DASH-MP	

90	WPC(OAC)/3226/2011 2835/2021	ROHINI MAJHI-MP	M/S BIJAYA KUMAR BEHERA
91	WPC(OAC)/1928/2011 2836/2021	ROHINI MAJHI-MP	M/S BIJAYA KUMAR BEHERA
92	WPC(OAC)/1928/2011 2837/2021	RATNAKAR MUNDA-MP	M/S LAXMAN PRADHAN
93	WPC(OAC)/990/2011 2838/2021	HARI SHANKAR MAJHI-MP	M/S BIJAYA KUMAR BEHERA
94	WPC(OAC)/1929/2011 2839/2021	RATNAKAR MUNDA-MP	M/S LAXMAN PRADHAN
95	WPC(OAC)/990/2011 2840/2021	HARI SHANKAR MAJHI-MP	M/S BIJAYA KUMAR BEHERA
96	WPC(OAC)/1929/2011 2841/2021	BHIMSEN SETHI-MP	M/S JAYASANKAR MISHRA
97	WPC(OAC)/2690/2002 2842/2021	KASHINATH PATI-MP	M/S MILAN KANUNGO
98	WPC(OAC)/2065/2002 17244/2021	KARUNAKAR DASH-MP	RAJJEET ROY
99	WP(C)/37194/2021 17245/2021	BANITA SWAIN @PATTNAIK-MP	M.R.KHATUA
100	WP(C)/37195/2021 17246/2021	ROSHAN KUMAR PATEL-MP	SAMARENDRA PATTANAİK
101	WP(C)/12314/2021 17247/2021	ROSHAN KUMAR PATEL-MP	SAMARENDRA PATTANAİK
102	WP(C)/12316/2021 17248/2021	SAMBALPUR DIST.CO-OP.CENTRAL BANK LTD.-MP	M/S.BAIDHAR SAHOO
103	WP(C)/13484/2017 17249/2021	SARATA KUMAR SARANGI-MP	DURGESH NARAYAN RATH
104	WP(C)/37245/2021 17250/2021	CHITTARANJAN SETHI-MP	SURYA NARAYAN PATNAİK
105	WP(C)/37246/2021 17251/2021	M/S. SANTI SWEETS AND BAKES-MP	MITALEE JESTHI
106	WP(C)/37247/2021 17252/2021	PRAMILA ROUT-MP	H.N.TRIPATHY
107	WP(C)/37250/2021 17253/2021	PABITRA KUMAR BARAL-MP	KAJAL SAHOO
108	WP(C)/37249/2021 17254/2021	M/S. OM SHANTI TRADERS-MP	PRATIK DASH
109	WP(C)/37251/2021 17255/2021	M/S. SAMIR MOTORS-MP	BHABANI PRASAD SAMAL
110	WP(C)/37254/2021 17256/2021	M/S. SARASWATI TRADERS-MP	PRATIK DASH
111	WP(C)/37257/2021 17257/2021	NILGIRI KHADAN O PATHAR SILPA SANGHATHANA,BALASOR	PRASAD MOHANTY
112	WP(C)/37258/2021 17258/2021	RAKESH KUMAR PRADHAN-MP	HRUDANANDA MOHAPATRA
113	WP(C)/37260/2021 17259/2021	KHETRAMOHAN MISHRA-MP	AKHAYA KUMAR MISHRA
114	WP(C)/37261/2021 17260/2021	AKRURA PRADHAN-MP	HRUDANANDA MOHAPATRA
115	WP(C)/37262/2021 17261/2021	SWETALINA PATRA-MP	SAMBHU CHARAN NATH SHARMA
116	WP(C)/37263/2021 17262/2021	RAJANIKANTA SASMAL-MP	HRUDANANDA MOHAPATRA
117	WP(C)/37265/2021 17263/2021	MANORANJAN MISHRA-MP	PRATIK DASH
118	WP(C)/37266/2021 17264/2021	UMASANKAR DAS-MP	RAGHUNATH BISWAL
119	WP(C)/37268/2021 17265/2021	BSE, ODISHA-MP	S.S.RAO
120	WP(C)/37270/2021 17266/2021	LAXMAN PADHAN-MP	AMIT PRASAD BOSE
	WP(C)/37275/2021		

121	17267/2021 WP(C)/24264/2021	PRADEEP KUMAR KHUNTIA-MP	RABINDRA NATH PRUSTY
122	17268/2021 WP(C)/37277/2021	SHANTILATA PATRA-MP	SANJIB KUMAR BHANJADEO
123	17269/2021 WP(C)/37282/2021	SANTILATA SAHOO-MP	SASWATI MOHAPATRA
124	17270/2021 WP(C)/37283/2021	M/S.SHREE BISWAKARMA INFRA,BOLANGIR-MP	PRATEIK PARIJA
125	17271/2021 WP(C)/37292/2021	SIBA PRASAD MOHANTY-MP	BIRAJA PRASANNA DAS
126	17272/2021 WP(C)/37294/2021	NIRUPAMA PRUSTY-MP	BHASKAR CHANDRA PANDA
127	17273/2021 WP(C)/37296/2021	KANCHANBALA DAS-MP	PRAFULLA KUMAR RATH
128	17274/2021 WP(C)/31258/2020	DR. CHOUBARGA NAIK-MP	SISIR KUMAR PUROHIT
129	17275/2021 WP(C)/37298/2021	DITIN KUMAR PRADHAN-MP	PRAVASH CHANDRA JENA
130	17276/2021 WP(C)/37299/2021	MOHIUDDIN AHMAD-MP	PRAFULLA KUMAR RATH
131	17277/2021 WP(C)/37300/2021	ANUP KUMAR GUPTA-MP	PRAFULLA KUMAR RATH
132	17278/2021 WP(C)/37302/2021	AVINASH JENA-MP	PRAFULLA KUMAR RATH
133	17279/2021 WP(C)/37303/2021	SANJAY KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
134	17280/2021 WP(C)/37305/2021	ARBIND JAISWAL @ ARBIND KUMAR JAISWAL-MP	PRAFULLA KUMAR RATH
135	17281/2021 WP(C)/37306/2021	RAMKRUSHNA KHUNTIA-MP	PRAFULLA KUMAR RATH
136	17282/2021 WP(C)/37308/2021	NRUSINGHA PRASAD SAHOO-MP	PRAFULLA KUMAR RATH
137	17283/2021 WP(C)/29307/2021	LINGARAJ SWAIN-MP	SOUMYA MISHRA
138	17284/2021 WP(C)/37313/2021	TANU CHARAN NAIK-MP	KRISHNA CHANDRA SAHU
139	17285/2021 WP(C)/21473/2015	JUGAL KISHORE NANDA-MP	SURYAKANTA DASH
140	17286/2021 WP(C)/37318/2021	DEBASISH SATPATHY-MP	TRILOCHAN BARIK
141	17287/2021 WP(C)/37319/2021	ARTA BHANJA MOHAPATRA-MP	FALGUNI RAJGURU MOHAPATRA
142	17288/2021 WP(C)/37325/2021	MD. AKRAM-MP	DAYANIDHI MISHRA
143	17289/2021 WP(C)/37337/2021	ARBIND JAISWAL @ ARBIND KUMAR JAISWAL-MP	PRAFULLA KUMAR RATH
144	17290/2021 WP(C)/37339/2021	BICHITRA NANDA CHHUALSINGH-MP	PRAFULLA KUMAR RATH
145	17291/2021 WP(C)/28351/2021	DILLIP KUMAR MISHRA-MP	MANORANJAN MISHRA
146	17292/2021 WP(C)/9733/2021	MANDAKINI MEHER-MP	KRISHNA CHANDRA SAHU
147	17293/2021 WP(C)/10588/2021	DIPTIMAYEE MOHAPATRA-MP	KRISHNA CHANDRA SAHU
148	17294/2021 WP(C)/37342/2021	ANUPAMA BEHERA-MP	RIZA DAS
149	17295/2021 WP(C)/10294/2021	BAIDHAR BEHERA-MP	BIGYAN KUMAR SHARMA
150	17296/2021 WP(C)/10297/2021	JASHODA MAHANTA-MP	BIGYAN KUMAR SHARMA
151	17297/2021 WP(C)/6276/2021	SAROJA KUMARI SAHU-MP	AMITAV DAS
152	17298/2021	RAMAKANTA PANDEY-MP	SURYA NARAYAN PATNAIK



153	WP(C)/6129/2021 17299/2021	PADMAJA DEVI-MP	ASHOK PATTANAİK
154	WP(C)/37345/2021 17300/2021	TRILOCHAN JENA-MP	
155	WP(C)/10376/2015 17301/2021	TRILOCHAN JENA-MP	
156	WP(C)/10376/2015 17302/2021	KAMALA KANTA DAS-MP	ASMIYA RANJAN MAJHI
157	WP(C)/37356/2021 17303/2021	KAMALA KANTA DAS-MP	ASMIYA RANJAN MAJHI
158	WP(C)/37356/2021 17304/2021	ARJUNA MAHARANA-MP	M/S.SUBRATA MISHRA
159	WP(C)/4150/2018 17305/2021	JYOTIRMA YEE TRIPATHY-MP	MANOJ KUMAR PANDA
160	WP(C)/37366/2021 17306/2021	RANJAN KUMAR PRUSTY-MP	KRISHNA CHANDRA SAHU
161	WP(C)/4928/2021 17307/2021	SUMANTA KUMAR PUNSI-MP	KRISHNA CHANDRA SAHU
162	WP(C)/4935/2021 17308/2021	BIBHABARI MAHAPATRA-MP	KRISHNA CHANDRA SAHU
163	WP(C)/4920/2021 17309/2021	SACHIN KUMAR AGRAWAL-MP	SURYA NARAYAN PATNAİK
164	WP(C)/6132/2021 17310/2021	GAYATRI BARIK-MP	KRISHNA CHANDRA SAHU
165	WP(C)/10507/2021 17311/2021	MANOJ KUMAR ACHARYA-MP	KRISHNA CHANDRA SAHU
166	WP(C)/4939/2021 17312/2021	DHIRENDRA KUMAR BISWAL-MP	KRISHNA CHANDRA SAHU
167	WP(C)/10197/2021 17313/2021	BALARAM BARSAL-MP	BIRENDRA KUMAR PARDHI
168	WP(C)/37369/2021 17314/2021	SUJIT KUMAR NAYAK-MP	KRISHNA CHANDRA SAHU
169	WP(C)/4940/2021 17315/2021	ROSALIN SWAIN-MP	KRISHNA CHANDRA SAHU
170	WP(C)/10421/2021 17316/2021	MONALISA NAYAK-MP	KRISHNA CHANDRA SAHU
171	WP(C)/10420/2021 17317/2021	NAROTTAM BEHERA-MP	PRANAYA SAHOO
172	WP(C)/37371/2021 17318/2021	KRUTIBAS MATARI-MP	M/S.KRISHNA CHANDRA SAHU
173	WP(C)/4820/2021 17319/2021	BIBHUTI RANJAN SAHOO-MP	KRISHNA CHANDRA SAHU
174	WP(C)/11917/2021 17320/2021	MANINI DARUAN-MP	M/S.KRISHNA CHANDRA SAHU
175	WP(C)/4813/2021 17321/2021	RAJIB KUMAR DAGAR-MP	KRISHNA CHANDRA SAHU
176	WP(C)/4937/2021 17322/2021	TAPAN KUMAR MEHER-MP	KRISHNA CHANDRA SAHU
177	WP(C)/4934/2021 17323/2021	MAHESWAR PATI-MP	KRISHNA CHANDRA SAHU
178	WP(C)/9737/2021 17324/2021	SANJIB KUMAR SARAP-MP	KRISHNA CHANDRA SAHU
179	WP(C)/4943/2021 17325/2021	BHOJRAJ SINGH-MP	PRASANTA KU SATAPATHY
180	WP(C)/28553/2021 17326/2021	SANJULATA MEHER @ NAYAK-MP	DINESH KUMAR PATRA
181	WP(C)/37376/2021 17327/2021	BIDYUTLATA SAHU-MP	KRISHNA CHANDRA SAHU
182	WP(C)/4947/2021 17328/2021	SANJAY KUMAR SAHU-MP	KRISHNA CHANDRA SAHU
183	WP(C)/12200/2021 17329/2021	AMRESH KUMAR KHAMARI-MP	KRISHNA CHANDRA SAHU
	WP(C)/12559/2021		

184	17330/2021 WP(C)/37383/2021	ARTATRAN BHUYAN-MP	GOURI MOHAN RATH
185	17331/2021 WP(C)/37384/2021	ISWAR GOPAL CHETTY-MP	JAGAMOHAN PATTNAIK
186	17332/2021 WP(C)/4932/2021	JANMEJAYA BARAL-MP	KRISHNA CHANDRA SAHU
187	17333/2021 WP(C)/27391/2021	DAMBARUDHAR GIRI-MP	KRISHNA CHANDRA SAHU
188	17334/2021 WP(C)/26741/2021	PRASAD KUMAR MAHARANA-MP	PRIYANATH PATTANAYAK
189	17335/2021 WP(C)/11916/2021	NARAYAN MAHALIK-MP	KRISHNA CHANDRA SAHU